STANDING COMMITTEE ON SOCIAL JUSTICE AND EMPOWERMENT (2018-2019) (SIXTEENTH LOK SABHA)

MINISTRY OF MINORITY AFFAIRS

Action taken by the Government on the observations/recommendations contained in the Sixty-second Report (Sixteenth Lok Sabha)of the Standing Committee on Social Justice and Empowerment (2017-18) on 'Implementation of Scheme of Multi-Sectoral Development Programme(MsDP)/Pradhan Mantri Jan Vikas Karyakram (PMJVK)' of the Ministry of Minority Affairs

SIXTY-SIXTH REPORT



LOK SABHA SECRETARIAT NEW DELHI January, 2019/Pausha, 1940 (Saka)

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Presented to Lok Sabha on 03.01.2019

Laid in Rajya Sabha on 03.01.2019



LOK SABHA SECRETARIAT NEW DELHI January, 2019/Pausha, 1940 (Saka)

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COMPOSITION OF THE STANDING COMMITTEE ON SOCIAL JUSTICE AND EMPOWERMENT (2018-19)

SHRI RAMESH BAIS - CHAIRPERSON

MEMBERS

LOK SABHA

- 2. Shri Kanti Lal Bhuria
- 3. Shri Santokh Singh Chaudhary
- 4. Shri Rajendra Gavit
- 5. Shri Sher Singh Ghubaya
- 6. Shri Jhina Hikaka
- 7. Shri Faggan Singh Kulaste
- 8. Shri Sadashiv Kisan Lokhande
- 9. Smt. K. Maragatham
- 10. Shri Kariya Munda
- 11. Shri Asaduddin Owaisi
- 12. Shri Tapas Paul
- 13. Dr. Udit Raj
- 14. Smt. Satabdi Roy (Banerjee)
- 15. Kunwar Bharatendra Singh
- 16. Prof. Sadhu Singh
- 17. Smt. Mamata Thakur
- 18. Shri Mansukhbhai Dhanjibhai Vasava
- 19. Dr. Karan Singh Yadav
- 20. Shri Tej Pratap Singh Yadav
- 21*. Vacant

RAJYA SABHA

- 22. Smt. Jharna Das Baidya
- 23. Shri Abir Ranjan Biswas
- 24. Shri Chunibhai Kanjibhai Gohel
- 25. Smt. Sarojini Hembram
- 26. Dr. Narendra Jadhav
- 27. Smt. Kanta Kardam
- 28. Smt. Vijila Sathyananth
- 29. Smt. Wansuk Syiem
- 30. Smt. Chhaya Verma
- 31. Shri Ramkumar Verma

^{*} Shri Ch. Malla Reddy has resigned his seat in Lok Sabha w.e.f. 14.12.2018.

LOK SABHA SECRETARIAT

1. Smt. Anita B. Panda - Joint Secretary

2. Shri Ashok Sajwan - Director

3. Smt. Mamta Kemwal - Director

4. Smt. Shashi Bisht - Sr. Executive Assistant

INTRODUCTION

I, the Chairperson, Standing Committee on Social Justice and Empowerment (2018-19) having been authorized by the Committee to submit the Report on their behalf, do present this Sixty-sixth Report on the action taken by the Government on the observations/recommendations contained in the Sixty-second Report (Sixteenth Lok Sabha) of the Standing Committee on Social Justice and Empowerment (2017-18) on 'Implementation of Scheme of Multi-Sectoral Development Programme (MsDP)/Pradhan Mantri Jan Vikas Karyakram (PMJVK)' of the Ministry of Minority Affairs.

- 2. The Sixty-second Report was presented to Lok Sabha and laid in Rajya Sabha on 9th August, 2018. The Ministry of Minority Affairs furnished their Action Taken replies indicating action taken on the recommendations contained in that Report on 05.12.2018. The Report was considered and adopted by the Standing Committee on Social Justice and Empowerment at their sitting held on 28th December, 2018.
- 3. An analysis of the action taken by Government on the recommendations contained in the Sixty-second Report of the Standing Committee on Social Justice and Empowerment (Sixteenth Lok Sabha) is given in <u>Appendix</u>.
- 4. For facility of reference observations/recommendations/comments of the Committee have been printed in thick type in the body of the Report.

NEW DELHI;

28 December, 2018 7 Pausha, 1940 (Saka) RAMESH BAIS
Chairperson,
Standing Committee on
Social Justice and
Empowerment

CHAPTER - I

REPORT

- 1.1 This Report deals with the action taken by the Government on the Observations/Recommendations of the Committee contained in their Sixty-second Report (Sixteenth Lok Sabha) on "Implementation of the Scheme of Multi-sectoral Development Programme (MSDP)/Pradhan Mantri Jan Vikas Karyakram(PMJVK)" of the Ministry of Minority Affairs.
- 1.2 The Sixty-second Report was presented to Lok Sabha/laid in Rajya Sabha on 9th August, 2018. It contained 17 Observations/Recommendations. Replies of Government in respect of all the observation/recommendations have been received and are categorized as under:-
- (i) Observations/Recommendations which have been accepted by the Government:

Paragraph Nos. 1.18, 1.19, 2.20, 2.31, 2.32, 2.36, 2.40, 2.46, 3.7, 4.10, 5.7, 5.8, 5.9 and 6.4

(Total: 14, Chapter II)

(ii) Observations/Recommendations which the Committee do not desire to pursue in view of the Government's reply:

Paragraph No. 2.19

(Total: 1, Chapter-III)

(iii) Observations/Recommendations in respect of which replies of the Government have not been accepted and which require reiteration:

Paragraph Nos. 1.17 and 2.25

(Total: 2, Chapter -IV)

(iv) Observations/Recommendations in respect of which replies of the Government are of interim in nature: **Nil**

(Total: Nil, Chapter -V)

- 1.3 The Committee desire that Action Taken Replies on the Observations/Recommendations contained in Chapter-I may be furnished at the earliest and in any case not later than three months after the presentation of this Report.
- 1.4 The Committee will now deal with the replies received from the Ministry which need reiteration or merit comments.

A. Details of exact number of persons living below the poverty line or double below the poverty line.

Recommendation (Paragraph No.1.17)

1.5 The Committee wondered as to why the details of total number of families living below the poverty line or double below the poverty line in Minority Concentration Areas are not available with the Ministry who have been mandated for the welfare of minority communities. When this information was sought by the Committee during the examination of DFG for 2016-17, the Ministry in their action taken reply had informed that the matter had been taken up with NITI Ayog as the matter of socio-religious census is pending with them. The Committee felt that being a nodal Ministry they ought to have the data of minority communities specially the families living below the poverty line or double below the poverty line in the Minority Concentration Districts/Areas. The Committee, therefore, recommended that the Ministry should pursue the matter with the NITI Aayog to provide exact number of persons living below the poverty line or double below the poverty line belonging to the minority communities so that the provisions of creation of assets for providing basic amenities/ infrastructure like health, education, skill development should be made according to their need.

1.6 The Ministry in their Action Taken Note have stated:

"The Multi-sectoral Development Programme was primarily an area development programme for implementation in identified Minority Concentration Areas to address the development deficits of these area by creating socio-economic infrastructure and providing basic amenities. The Minority Concentration Areas (MCAs) was identified on the basis of data of Census 2001 and now 2011 on minority population socio economic and basic amenities backwardness in an administrative unit such as a district, then blocks and towns, and now blocks, towns and district headquarters.

- (i) Minority population of 25% of the area comprising population of all Minority Communities notified under National Commission for Minority Act, 1992. In the case of 6 States/UTs where a minority community is in majority, the population of that community which is in majority has been excluded and the other minority community population of 15% has been used.
- (ii) socio-economic & basic amenities indicators in respect of following:-
- (a) Literacy rate
- (b) Female literacy rate
- (c) Work participation rate
- (d) Female work participation.
- (e) Percentage of household with pucca walls.
- (f) Percentage of households with safe drinking water.
- (g) Percentage of households with electricity.
- (h) Percentage of households with latrine facility within the premises

Data in respect of above mentioned backwardness parameters are available with the Ministry. As per the mandate of scheme, the proposal taken up are area development project based on the proposal received from the State Govt./UT administration and are available for the whole population in the locality of the MCA. The approach of the MsDP/PMJVK is to provide easy access to all necessary infrastructure for the overall socio-economic & basic amenities upliftment. Under the MsDP/PMJVK, the State/UT Administration propose projects as per their felt need of the minority population of the MCA and to fill gaps in existing Centrally Sponsored Schemes of the Government in the MCA.

The Ministry is maintaining data related to the requirement of the scheme. As regards data related to population living below poverty line or double below the poverty line belonging to the minority communities, it is informed such data is not required to be maintained as the erstwhile MsDP scheme's guidelines itself provides that there would be no change in the guidelines of any of the existing Centrally Sponsored Scheme under implementation in such MCA for which this programme would provide additional funds. In case scheme for individual benefits are taken up under the MsDP/PMJVK there shall be no divergence from existing norms for selection of beneficiaries from the list of BPL families in the district so that benefits from the additional funds flow to all BPL

families in the MCAs and not selectively. In case of projects like rural housings, the entire number of the units sanctioned would be given to BPL households from minority communities as well as other communities in order of the serial number in the approved wait list. However, in the revamped PMJVK, the focus is now for area development of MCAs and no individual beneficiary schemes are taken up now.

The recommendation of the Committee for pursuing the matter with NITI Aayog to provide exact number of persons living below poverty line or double below the poverty line belonging to the minority communities has been noted for further action."

1.7 Taking note of the fact that the details of total number of families living below the poverty line or double below the poverty line in Minority Concentration Areas are not available with the Ministry, the Committee had recommended that the Ministry should pursue the matter with the NITI Aayog as the socio-religious census was pending with them. The Ministry have now stated in their action taken reply that they are maintaining the data related to requirement of the Scheme. The Committee are not satisfied with the reply of the Ministry that they have noted the recommendation of the Committee for further action. The Committee strongly feel that the details of the number of families living below the poverty line or double below the poverty line should be available with the Ministry to assess the needs of the poor people belonging to the Minority communities. The Committee, therefore, reiterate their earlier recommendation for pursuing the matter vigorously with the NITI Aayog and obtain the requisite details from them.

B. Inclusion of Indira Awas Yojana in MsDP

Recommendation (Paragraph No. 2.25)

The Committee noted that to provide Pucca Housing under Indira Awas Yojana 1.8 (IAY) was one of the priority sectors of MsDP during 11th and 12th Five Year Plan. However, the Committee found that there was no single unit was sanctioned under IAY in the States of Kerala, Jammu & Kashmir and UT of Andaman & Nicobar during 11th Plan. The Committee found that no single unit/project was approved/sanctioned in the States of Assam, Haryana, Uttarakhand, Maharashtra, Madhya Pradesh, Andhra Pradesh, Telangana, Rajasthan, Gujarat, Chhattisgarh and Andaman & Nicobar Island in 12th Five Year Plan. The Committee noted that out of 301221 projects of IAY 237390 units have been completed in 11th Plan. During 12th Plan Period out of 47403 units under IAY only 27130 have been completed. The Committee observed that projects relating drinking water supply and Pucca Housing under IAY have not been included in the restructured MsDP. The Ministry have reasoned that initially there was lot of emphasis on IAY as the amount of the Scheme was small. The non-availability of land and increase of amount under IAY are the reasons for not taking the project and in the revised Scheme, which is now called PMJVK, the individual beneficiary oriented Scheme is not being permitted as the Ministry have now focused on infrastructure. The Committee felt that no doubt housing is a basic infrastructure for the people of Minority Concentration Areas and it should not have been excluded from the list of projects which are undertaken in MsDP. The Committee, therefore, had strongly recommended that the projects under IAY and drinking water supply be included in the list of priority sectors of MsDP without any delay.

1.9 The Ministry in their Action Taken Note have stated:

"MsDP/PMJVK is a Centrally Sponsored Scheme with the objective of developing assets for socio-economic and basic amenities in identified Minority Concentration Areas(MCA) which are relatively backward mainly through gap filling in various existing Centrally Sponsored Schemes of Government of India implemented through various Ministries/Departments. Under the MsDP/PMJVK, the State/UT Administration propose projects as per their felt need of the minority population of the MCA and to fill gaps in existing Centrally Sponsored Schemes of the Government in the MCA.

MsDP/PMJVK is primarily an area development scheme with provision for creation of infrastructure projects as community assets such as school buildings, Water Supply Schemes, Additional Class Rooms, Toilet Blocks, Hostels, Anganwadi Centers, Health Centers etc. It has been felt that individual beneficiary projects such as PMAY(rural housing), will continue to be taken up by the mainstream Ministry being their flagship programmes for which they have sufficient budgetary provisions for universal coverage for eligible persons/families. PMJKV has now some focus areas mandating expenditure of 80% on education, skill and health assets creation of which 33-40% would be for assets beneficial to women/girls. Besides this focus area PMJVK can take up projects which are proposed by the State in accordance with the guidelines."

1.10 The Committee do not agree with the reply of the Ministry in which they have stated that individual beneficiary projects such as Pradhan Mantri Awas Yojana(rural housing) will continue to be taken up by the mainstream Ministry being their flagship programmes for which they have sufficient budgetary provisions for universal coverage for eligible persons/families. The Committee feel that PMAY Scheme is implemented by the mainstream Ministry for the people belonging to all the communities and, therefore, it is not possible to assess the number of people belonging to minority communities which are getting benefit under the Scheme. The Committee, therefore, reiterate their earlier recommendation for inclusion of IAY/PMAY in MsDP to ensure coverage of Minority Concentration Areas in the Scheme.

C. Baseline Survey of the areas covered under the PMJVK

Recommendation (Paragraph No. 2.46)

1.11 The Committee found that the NITI AAYOG has declared 20 Most Backward Districts of the country which includes 11 Muslim Concentration Districts too. The Committee were shocked to note that these 11 districts were also included in the list of 90 MCDs under MsDP since it was initially launched in 2008-2009 and they still exist in 308 districts of minority concentration areas. The Committee found that Mewat District, in the State of Haryana tops the list of 20 most backward areas. The Committee found that during 11th and 12th Five Year Plan total 70 projects related to different sectors were approved in which majority of projects related to health and education sector. The Committee were constraint to note that not even a single unit/project under Indira Awas Yojana has been approved since 2008-09 till date. The Committee had recommended that the Ministry should conduct a survey/study to know the reasons for backwardness as well as need/requirements particularly for those districts which have been included in the list of Minority Concentration Districts for the last 10 years and are still in the 308 districts in restructured MsDP and then advise the State Governments to consider need based projects of these areas so that these districts can come out of their backwardness.

1.12 The Ministry in their Action Taken Note have stated:

"MsDP/PMJVK is a Centrally Sponsored Scheme with the objective of developing assets for socio-economic and basic amenities in identified Minority Concentration Areas (MCA) which are relatively backward mainly through gap filling in various existing Centrally Sponsored Schemes of Government of India implemented through various Ministries/Departments. Under the MsDP/PMJVK, the State/UT Administration propose projects as per their felt need and priority of the minority population of the MCA and to fill gaps in existing Centrally Sponsored Schemes of the Government in the MCA.

The projects sanctioned under erstwhile MsDP/PMJVK are for creation of infrastructure mainly related to education, health & skill. The MsDP/PMJVK provide socio-economic infrastructure and basic amenities only to a limited section of the society in the entire District. Its activities are confined mainly to the areas where the concentration of minorities is 25% or more. The other blocks within a District which are not notified as MCAs are not covered under the MsDP/PMJVK. Similarly, under the

restructured MsDP i.e., the PMJVK, the activities are restricted to a District HQ/Block/Town or Cluster of Villages only. Whereas, the NITI Aayog has identified a district as a whole as backward. Besides, the socio-economic and basic amenity parameters used to decide whether the area is backward under the MsDP/PMJVK may not be the same as used by the NITI Aayog for declaring a District as most backward. Nevertheless, it is felt that the outcome of the efforts made under MsDP/PMJVK may be visible in the figures of backwardness parameters (adopted for identification of MCAs) in forthcoming Census. Further, with regard to the advice that the State Governments to consider need based projects for the MCAs, it is informed that the Ministry is in the process of conducting a baseline survey of the areas covered under the PMJVK through a third party which will give us a clearer picture of the problems and requirements for suitable interventions in such regions falling in identified MCA."

Having noted the fact that 11 most backward districts which were included in the list of 90 MCDs under MsDP since it was initially launched in 2008-2009 still exist in 308 districts of minority concentration areas under revamped MsDP, the Committee had recommended that the Ministry should conduct a survey/study to know the reasons for backwardness as well as need of these areas. The Ministry have stated that the socio-economic and basic amenity parameters used to decide whether the area is backward under the MsDP/PMJVK may not be the same as used by the NITI Aayog for declaring a District as most backward. The Committee are not satisfied with the reply of the Ministry as any impact of MsDP has not been visible in these most backward areas since its inception i.e, 2008. As regards the recommendation of the Committee regarding need based projects in these most backward areas, the Ministry have informed that they are in the process of conducting a baseline survey of the areas covered under MsDP/ PMJVK through a third party. The Committee recommend that the formalities of conducting baseline survey of most backward areas should be completed early so that actual need of the people living in these most backward areas could be covered under the MsDP.

D. Involvement of MPs/MLAs of the State/UT for the implementation of PMJVK Recommendation (Paragraph No. 3.7)

The Committee had been informed that the State Level Committee constituted for implementation of the Prime Minister's new 15 Point Programme for the welfare of Minorities, headed by the Chief Secretary, serves as the State Level Committee for the implementation of MsDP. Two Members of Parliament from Lok Sabha and one Member from Rajya Sabha representing the State are nominated by the Central Government and three MLAs of Legislative Assembly are nominated by the State Government on State Level Committee. Similarly, the District Level Committee for Prime Minister's New 15 Point Programme serves as the District Level Committee for MsDP. Member of Parliament and MLAs of Legislative Assembly representing the District are included in the District Level Committee. Further one MP from Rajya Sabha representing the State is nominated by Central Government on the District Level Committee. The meetings of State and District Level Committees are organized by the State authorities. The Committee were surprised to find that Members of this Committee are not aware of their membership of such State or District Level Committees. The Committee had recommended that the Ministry should make efforts to make these Committees functional for effective implementation of the Programme. As Members of Parliament or Members of Legislative Assemblies are actually aware of the needs of the people of their areas, their participation at the level of plan approval is very helpful for result oriented projects under the Programme. The Committee had also recommended that the Ministry should give instructions to all State Governments for the participation of MPs or MLAs of the areas where the projects under the MsDP are approved and should be invited in the meetings of these Committees by giving them intimation quite in advance.

1.15 The Ministry in their Action Taken Note have stated:

"The observation of the Committee has been noted and the State/UT Administrations would be addressed accordingly. An, advisory has been issued again on 19.06.2018 to all States/UTs."

1.16 The Committee in their original report had recommended that the Ministry should give instructions to all State Governments for the participation of MPs or MLAs of the areas where the projects under the MsDP are approved and should be invited in the meetings of State & District level Committees by giving them intimation well in advance. The Committee note that an advisory has been issued to all the States/UTs in this regard. The Committee are hopeful that these instructions will be followed strictly by all the States/UTs. The Committee may be apprised of the latest development/response of the States/UTs in the matter.

CHAPTER - II

OBSERVATIONS/RECOMMENDATIONS WHICH HAVE BEEN ACCEPTED BY THE GOVERNMENT

Recommendation (Paragraph No. 1.18)

2.1 The Committee find that no data regarding the number of families benefitted by the projects, community wise, under MsDP are maintained by the Ministry. The Committee are not satisfied with the reasons given by the Ministry viz., the basic amenities which are provided under MsDP are used by the entire population in the catchments areas. The Committee feel that Ministry should understand that the main objective of the scheme is to develop assets and basic amenities in socio-economic backward areas having substantial minority population. The Committee feel that in the absence of data of community-wise beneficiaries, the Ministry would be unable to analyse the impact of the scheme on minorities. The Committee would like to be apprised about the number of poor families benefitted, community-wise, by the projects under MsDP since inception i.e., 2008-2009 to till date.

Reply of the Government

2.2 The Multi-sectoral Development Programme is primarily an area development programme was implemented in identified Minority Concentration Areas to address the development deficits of these area by creating socio-economic and basic amenities infrastructure and providing basic amenities. The Minority Concentration Areas (MCAs) under MsDP/PMJVK are identified on the basis of minority population in the area and their socio economic and basic amenities backwardness as per the data furnished by Census, 2001/2011. The parameters for identification of MCAs used by the Ministry are given in reply to Para 1.16 above.

The Ministry is maintaining data of assets created under the scheme. As regards data related to number of poor families benefited, community-wise from the projects under MsDP, it is informed such data is not maintained by the Ministry but are maintained by the State Govt. However, keeping in-view the observation of the Committee, this Ministry has requested the State/UTs covered under MsDP/PMJVK to furnish community wise data of beneficiaries from the assets created under the programme. Reminders have been issued on 26.06.2018, 19.07.2018 and 08.11.2018 to expedite submission of the data. The information received so far is placed at **Annexure-I.**

Recommendation (Paragraph No. 1.19)

2.3 The Committee observe that the Multi Sectoral Development Programme (MSDP) was conceived as a special initiative of the follow up action on the Sachar Committee recommendation. The Scheme was launched in 2008-09 in 90 Minority Concentration Districts (MCDs) to address the development deficits of Minority Concentration Areas by creating socio-economic infrastructure and providing basic amenities. The Scheme was revamped in the year 2013-14. In revised MsDP, the unit area of planning has been changed to blocks/towns and identified 710 Blocks, 66 town and 13 Cluster of villages in 196 Districts for its implementation during 12th Plan. The Scheme has again been restructured for implementation during the remaining period of 14th Finance Commission i.e., upto 2019-2020. Now, the area covered will have 109 MCD Hgrs, 870 MCBs and 321 MCTs of 308 districts of 32 States. The Committee note that the name of the Programme has been changed to Pradhan Mantri Jan Vikas Karyakram (PMJVK). Renaming the programme as Pradhan Mantri Jan Vikas Karyakram enables the recognition at the State as well as at the national level and Central Ministries and its organizations can send proposals directly to the Ministry. The Committee note that the Ministry has revised the Scheme many times with some modifications here and there but the socio-economic condition of the Minorities has not changed much. There are significant trends of missing of basic amenities/infrastructure in minority concentration areas. The Committee, therefore, recommend that the all-out efforts should be made by the Ministry for productive implementation of the Programme.

Reply of the Government

- 2.4 The recommendation of the Committee is noted for compliance. The Ministry has recently restructured the Multi-sectoral Development Programme and has renamed it as PMJVK based on inputs received from various sources including a study by the IIPA on for impact assessment of MsDP. The report of the study carried out by IIPA is available at http://www.minorityaffairs.gov.in/sites/default/files/IIPA%20Report.pdf. The report indicates the significance of the assets built under MsDP on the minority population of MCAs.
- 2.5 With a view to make the programme more productive, Ministry in the recent past has organised two Zonal Conferences one for the Northern States at Lucknow on 18.1.2018 and the other at Guwahati on 5.10.2018 for the North-Eastern States and States like West Bengal, Jharkhand etc. Besides, a National Level Conference of Pr. Secretary/ Secretary of the States/UTs was also conducted at New Delhi on 16.07.2018. During the interaction salient features of the restructured programme was briefed to the participants. The achievement of participating States in the

implementation of projects sanctions under erstwhile MsDP was also reviewed during the meetings. In the follow up action, the Ministry has also made several correspondences with States/UTs from appropriate level for submission of projects proposals and timely implementation of projects.

Recommendation (Paragraph no. 2.20)

2.6 The Committee note that in the State of Punjab 581 projects have been sanctioned but no project was completed during 12th Plan. Similarly no asset/unit has been sanctioned in Gujarat and Andaman & Nicobar. The Ministry have submitted that the construction work of 215 projects in Punjab is under progress. The Ministry also informed that despite letters from the Ministry seeking proposals and tentative allocation of funds no proposals were received from the Government of Gujarat and A&N Island for construction of project under the MsDP. The Committee feel that MsDP is an important scheme which addresses the developmental gaps/deficits in identified backward minority concentration areas and the projects are on a fund sharing arrangement between the Center and the State Government/UT Administration. The Committee, therefore, recommend that the Ministry should impress upon all the State Governments to send viable proposals and implement this scheme seriously so that more MCAs could be covered.

Reply of the Government

2.7 The Ministry as per the mandate of the scheme make regular correspondences with the States/UTs for submission of Projects proposals, Quarterly Progress Reports, Utilisation Certificates etc. Similar efforts have been made by the Ministry with Gujarat, UT of Andaman & Nicobar and Punjab.

The Empowered Committee on PMJVK in its 6th meeting held on 26.10.2018 reviewed the status of implementation of projects in MCAs of Punjab. The representative of Government of Punjab was also called for the meeting so that bottlenecks in the implementation of projects could be removed. It was reported during the meeting that 80% of the projects approved in the 12th Plan have been completed. New proposals submitted by Punjab were considered by the Empowered Committee and some projects have been approved. The details of project approved are available in the minutes of the 6th meeting of Empowered Committee on PMJVK which is available online at 26.10.2018.

State of Gujarat and A&N Island UT are yet to send their proposals. As recommended by the Committee, this Ministry has written several letters at various levels to the State Govts/UT Administrations to send fresh proposals in the year 2018-

19 for consideration of the Empowered Committee under the PMJVK. However, based on the recommendations of the Committee, the States/UTs which have not yet submitted proposals under PMJVK have been once again reminded on 09.11.2018.

Recommendation (Paragraph No. 2.31)

2.8 The Committee find that under MsDP various education related projects have been sanctioned during 11th and 12th Plan. The Committee are constrained to note that during 11th Plan. 14061 additional school rooms were sanctioned out of which 9606 have been completed and work on 1562 units is still in progress. That means work of 2893 units have not even been started till date. Similarly, work related to the 56 hostels. 18 ITI buildings has not been commenced. The Committee find that during 12th Plan, work relating to 760 school buildings, 367 hostels, 34 ITI buildings, 10 degree colleges, 10340 additional school rooms has not been started till date. In fact 782 units related to providing teaching aid were sanctioned out of which no unit has been completed and work-in-progress for only 4 units have been shown by the Ministry. As regards, unit sanctioned for lab equipments, total 87 projects have been sanctioned and no unit has been started till date. The Committee are not happy with the progress made in completion of educational projects. The Committee, therefore, desire that the Ministry should make determined efforts to complete these pending projects without further delay. The Committee also desire that the Community-wise details of beneficiaries of the schools, ITIs, polytechnics and hostels be provided to the Committee.

Reply of the Government

2.9 The progress of projects approved under MsDP is reviewed from time to time and is an ongoing process. The Empowered Committee on PMJVK in Ministry, which serve as the oversight committee, regularly reviews the progress of projects and issues communicate with State representative for removal of bottlenecks in the implementation of projects. To clear the long pending projects, the Ministry has made provisions in the restructured scheme for the States/UTs to submit a list of projects which could not be started by them within a year of its approval. Such projects will be considered by the Ministry for dropping and approval of feasible alternate projects.

The Ministry during 2018 organized two regional review meetings at Lucknow and Guwahati. In Lucknow (18.01.2018), the progress of MsDP's projects in northern States were reviewed and in the recently occurred Guwahati (05.10.2018) meeting, the implementation status of projects in the State of West Bengal, Sikkim, Jharkhand and NE States were reviewed. Besides there exists a robust mechanism for monitoring of projects under the PMJVK:-

- Projects are monitored through the District Level Committee, Block Level Committee and State Level Committee
- Monitoring through visits by officers from the Ministry of Minority Affairs to project sites.
- Monitoring through conferences at the National, Regional, State or District levels.
- Monitoring through Zonal Coordination Meetings held in various States/UTs.
- IT Cells created at state level with Ministry's funds form an integrated part of the monitoring mechanism.
- Monitoring through independent agencies or qualified monitors.
- Monitoring with the involvement of community through social audit mechanism.
- Monitoring information dissemination and status of implementation through DISHA framework.
- Monitoring through Project Monitoring Unit (PMU) to be setup at the Centre.

There is a gap in the report maintained by the Ministry and the actual status of the projects due to irregular submission of report by many States/UTs. The Ministry is making all efforts to streamline the reporting of the status of projects by States/UTs.

As regards community wise data of the beneficiaries for the assets created under MsDP/PMJVK, it has already been submitted that projects are sanctioned in identified MCAs on the basis of proposals received from the State/UT Administration with the view that the whole population of the identified MCA would have easy access to necessary infrastructure for overall socio-economic & basic amenities. The main stipulation is to ensure that assets are created within the ambit of the scheme, in locations having the highest proportion of minority population. Community wise data of beneficiaries of MsDP's assets is not maintained by the Ministry. However, keeping in-view the observation of the Committee, this Ministry has requested the State/UTs covered under MsDP/PMJVK to furnish community wise data of beneficiaries from the assets created under the programme. Reminders have been issued on 26.06.2018, 19.07.2018 and 08.11.2018 to expedite submission of the data. The information received so far is placed at **Annexure-I.**

Recommendation (Paragraph No. 2.32)

2.10 The Ministry have informed that in the restructured MsDP, Navodaya Vidyalaya Samiti (NVS), Kendriya Vidyalaya Sangathan (KVS) and Director General of Trainings (DGT), Maulana Azad Educational Foundation (MAEF) etc. may now submit their proposals for implementation of projects in the identified backward concentration areas with/without consultation with the State/UT to the Ministry. The Committee appreciate this move and hope that inclusion of these educational institutions in the implementation

of the MsDP will certainly have positive impact on the lives of minority people in terms of their education empowerment.

Reply of the Government

2.11 This Ministry takes note of the observation of the Committee and assures that proposals received from such organisations would be considered on merit as and when received.

Recommendation (Paragraph No. 2.36)

2.12 The Committee find that construction of Primary Health Centres (PHCs), Health Sub-Centres and Labour rooms in PHCs is taken up by the Ministry under health related projects. The Committee observe that total 4393 units/projects relating to health were sanctioned in 11th and 12th Plan Period. The Committee find that during 11th Plan 2537 health Projects/Units were sanctioned out of which only 1971 units have been completed. In 12th Plan out of 1856 health related projects only 461 units have been functional. The Committee are not satisfied with the progress made by the Ministry in this regard. As health of the people is one of the basic indicators of development of an area, the Committee recommend that Ministry should take steps with the Health Ministry and State Governments, where these projects are pending, and remove the obstacles of completion of these projects. The Committee also recommend that the Ministry should issue advisory/instructions to the State Governments/UTs to provide basic facilities like doctors, medicines in these Health Centres to make them functional.

Reply of the Government

2.13 As stated in Para 2.31 above, the progress of projects approved under MsDP/PMJVK is a continuous process. The Empowered Committee on PMJVK in the Ministry, which serve as oversight Committee, regularly reviews the progress of projects and issues communicate with State representative for removal of bottlenecks in the implementation of projects. Besides monitoring the progress of the projects, this Ministry also monitors commissioning of projects by the States/UT administrations. However, the observation of the Committee for issuing an advisory/instruction to the States/UTs to provide basic facilities for doctors, nurses in Health Centres approved under erstwhile MsDP/PMJVK has been noted for compliance. A letter in this regard has been issued to States/UTs on 08.11.2018. It is submitted for information of the committee that one of the focus areas for the revamp PMJVK is on creation of health related infrastructure besides the two other areas namely education and skill where 80 % is required to be utilized.

Recommendation (Paragraph No. 2.40)

2.14 The Committee are of the considered view that electrification and road connectivity are key to economic development of an area. The Committee find that the connectivity with the assets created under MsDP is very important to make them functional. The Committee, therefore, recommend that more and more MCDs/MCBs/Cluster of villages should be covered by the electrification and road connectivity in the remaining period of 14th Finance Commission i.e. upto 2019-20.

Reply of the Government

2.15 MsDP/PMJVK is a Centrally Sponsored Scheme with the objective of developing assets for socio-economic and basic amenities in identified Minority Concentration Areas (MCA) which are relatively backward mainly through gap filling in various existing Centrally Sponsored Schemes of Government of India implemented through various Ministries/Departments. Under the MsDP/PMJVK, the State/UT Administration propose projects as per their felt need of the minority population of the MCA and to fill gaps in existing Centrally Sponsored Schemes of the Government in the MCA.

The assets created under the PMJVK are run by the State Govt. and no recurring expenditure is provided by this Ministry. As the proposals are made by the State/UT Administrations, it is also expected that the State Govt. would take care of core electrification and road connectivity where the financial content for implementation are huge and are linked with grid networks.

It is submitted for information of the Committee that one of the focus areas for the revamp PMJVK is on creation of health related infrastructure besides the town other areas namely education and skill where 80% of resources is required to be utilized. However, the observation of the Committee regarding electrification and road connectivity is taken note of and such projects as and when received would be considered subject to availability of resources and priority of the scheme.

Recommendation (Paragraph No. 2.46)

2.16 The Committee find that the NITI AAYOG has declared 20 Most Backward Districts of the country which includes 11 Muslim Concentration Districts too. The Committee are shocked to note that these 11 districts were also included in the list of 90 MCDs under MsDP since it was initially launched in 2008-2009 and they still exist in 308 districts of minority concentration areas. The Committee find that Mewat District, in the State of Haryana tops the list of 20 most backward areas. The Committee find that during 11th and 12th Five Year Plan total 70 projects related to different sectors were

approved in which majority of projects related to health and education sector. The Committee are constraint to note that not even a single unit/project under Indira Awas Yojana has been approved since 2008-09 till date. The Committee recommend that the Ministry should conduct a survey/study to know the reasons for backwardness as well as need/requirements particularly for those districts which have been included in the list of Minority Concentration Districts for the last 10 years and are still in the 308 districts in restructured MsDP and then advise the State Governments to consider need based projects of these areas so that these districts can come out of their backwardness.

Reply of the Government

2.17 MsDP/PMJVK is a Centrally Sponsored Scheme with the objective of developing assets for socio-economic and basic amenities in identified Minority Concentration Areas (MCA) which are relatively backward mainly through gap filling in various existing Centrally Sponsored Schemes of Government of India implemented through various Ministries/Departments. Under the MsDP/PMJVK, the State/UT Administration propose projects as per their felt need and priority of the minority population of the MCA and to fill gaps in existing Centrally Sponsored Schemes of the Government in the MCA.

The projects sanctioned under erstwhile MsDP/PMJVK are for creation of infrastructure mainly related to education, health & skill. The MsDP/PMJVK provide socio-economic infrastructure and basic amenities only to a limited section of the society in the entire District. Its activities are confined mainly to the areas where the concentration of minorities is 25% or more. The other blocks within a District which are not notified as MCAs are not covered under the MsDP/PMJVK. Similarly, under the restructured MsDP i.e., the PMJVK, the activities are restricted to a District HQ/Block/Town or Cluster of Villages only. Whereas, the NITI Aayog has identified a district as a whole as backward. Besides, the socio-economic and basic amenity parameters used to decide whether the area is backward under the MsDP/PMJVK may not be the same as used by the NITI Aayog for declaring a District as most backward. Nevertheless, it is felt that the outcome of the efforts made under MsDP/PMJVK may be visible in the figures of backwardness parameters (adopted for identification of MCAs) in forthcoming Census. Further, with regard to the advice that the State Governments to consider need based projects for the MCAs, it is informed that the Ministry is in the process of conducting a baseline survey of the areas covered under the PMJVK through a third party which will give us a clearer picture of the problems and requirements for suitable interventions in such regions falling in identified MCA.

Comments of the Committee

(Please Para No. 1.13 of Chapter-I of the Report)

Recommendation (Paragraph No. 3.7)

2.18 The Committee have been informed that the State Level Committee constituted for implementation of the Prime Minister's new 15 Point Programme for the welfare of Minorities, headed by the Chief Secretary, serves as the State Level Committee for the implementation of MsDP. Two Members of Parliament from Lok Sabha and one Member from Rajya Sabha representing the State are nominated by the Central Government and three MLAs of Legislative Assembly are nominated by the State Government on State Level Committee. Similarly, the District Level Committee for Prime Minister's New 15 Point Programme serves as the District Level Committee for MsDP. Member of Parliament and MLAs of Legislative Assembly representing the District are included in the District Level Committee. Further one MP from Raiya Sabha representing the State is nominated by Central Government on the District Level Committee. The meetings of State and District Level Committees are organized by the State authorities. The Committee are surprised to find that Members of this Committee are not aware of their membership of such State or District Level Committees. The Committee recommend that the Ministry should make efforts to make these Committees functional for effective implementation of the Programme. As Members of Parliament or Members of Legislative Assemblies are actually aware of the needs of the people of their areas, their participation at the level of plan approval is very helpful for result oriented projects under the Programme. The Committee also recommend that the Ministry should give instructions to all State Governments for the participation of MPs or MLAs of the areas where the projects under the MsDP are approved and should be invited in the meetings of these Committees by giving them intimation quite in advance.

Reply of the Government

2.19 The observation of the Committee has been noted and the State/UT Administrations would be addressed accordingly. An, advisory has been issued again on 19.06.2018 to all States/UTs.

Comments of the Committee

(Please Para No. 1.16 of Chapter-I of the Report)

Recommendation (Paragraph No. 4.10)

2.20 The Committee find that during 11th Plan allocation of Rs. 3780 crore for MsDP was made out of which RS. 2935.93 crore had been released to various States/UTs till 31.03.2012. In 11th Plan, Bihar utilised 71.58 of the funds allocated to the State under

the programme. The Committee also find that during 12th Plan the States of Assam, Manipur, Haryana, Karnataka, Odisha and Telangana utilized only 4.44, 7.67, 12.82, 7.84, 23.03 and 12.59 per cent of allocated funds respectively. The Committee note that this less utilization of funds is mainly due to long gestation period of some projects, non-availability/dispute of land, cost escalation, delay in transfer to funds by the States to the implementing Agencies. The Committee recommend that the Ministry should tackle these issues at the various levels with the State Governments and other Ministries so that the funds allocated for the schemes are utilized by all the State Governments fully.

Reply of the Government

2.21 As informed in reply to Para 2.19, progress of projects approved under MsDP is reviewed from time to time and is an ongoing process. The Empowered Committee on PMJVK in the Ministry serves as the Oversight Committee and regularly reviews the progress of projects and issues communicate with State representative for removal of bottlenecks in the implementation of projects. To clear the long pending projects, the Ministry has made provisions in the restructured scheme for the States/UTs to submit a list of projects which could not be started by them within a year of its approval. Such projects will be considered by the Ministry for dropping and approval of feasible alternate projects. Besides there exists a robust mechanism for monitoring of projects under the PMJVK:-

- Monitoring through the District Level Committee, Block Level Committee and State Level Committee
- Monitoring through visits by officers from the Ministry of Minority Affairs to project sites.
- Monitoring through conferences at the National, Regional, State or District levels.
- Monitoring through Zonal Coordination Meetings held in various States/UTs.
- IT Cells created at state level with Ministry's funds form an integrated part of the monitoring mechanism.
- Monitoring with the involvement of community through social audit mechanism.
- Monitoring information dissemination and status of implementation through DISHA framework.
- Monitoring through Project Monitoring Unit (PMU) to be setup at the Centre.

However, there has been a gap in the report maintained by the Ministry and the actual status of the projects due to irregular submission of reports by many States/UTs. The Ministry is making all efforts to streamline the reporting of the status of projects by States/UTs. The Ministry is making all efforts to streamline the reporting of the status of projects by States/UTs. Besides, the Ministry is also constantly pursuing the

States/UTs for early completion of sanctioned projects. The states from where satisfactory utilization has not been reported would be addressed separately by this Ministry.

Recommendation (Paragraph No. 5.7)

2.22 The Committee note that the Ministry have a robust mechanism for monitoring of projects under MsDP at Block, Districts and State level. The empowered Committee in the Ministry reviews the progress of construction in commissioning of projects, monitoring through visits by officers of Ministry at the project sites, conferences at different levels from district to zonal. The monitoring through independent agencies including social audit mechanism through community is also done. The Committee find that despite having several monitoring mechanism, the impact of MsDP is hardly visible in the Minority Concentration Areas. The Committee feel that if all the projects/units/assets are completed successfully in time and used by the targeted people under MsDP, these areas will certainly develop. The Committee desire that the monitoring of the projects should be done by independent monitors once a year, Statewise, and their report should be uploaded on the website of the Programme.

Reply of the Government

2.23 The guidelines of PMJVK provides a robust mechanism for monitoring of implementation of projects sanctioned under the scheme. Apart from the several provision. scheme also provides for Monitoring through independent agencies/qualified monitors. The Ministry during 2015-16 conducted an assessment of the impact of Multi-sectoral Development Programme assets through an independent agency i.e. Indian Institute of Public Administration. The report of the assessment has been placed on the official website the Ministry at http://www.minorityaffairs.gov.in/sites/default/files/IIPA%20Report.pdf. As per the provisions of PMJVK, an evaluation study will be conducted in respect of PMJVK. The report as and when received after the study will also be placed in public domain.

Recommendation (Paragraph No. 5.8)

2.24 The Ministry informed that the work for development of a dedicated MIS for MsDP has been allotted to an agency and it is in an advance stage as necessary upgradation is being incorporated in the module. The Committee desire that online module should be completed in a definite time period and progress so made be intimated to the Committee within three months from the date of presentation of the Report.

Reply of the Government

2.25 The online module on PMJVKY is now ready for use by all stakeholders.

Recommendation (Paragraph No. 5.9)

2.26 The Committee find that IIPA has submitted its final Report to the Ministry on Impact Assessment of MsDP in the country. The Committee desire that the Ministry should go through the report and take action on the findings of the study. The Committee may also be apprised of the action taken on the findings vis-à-vis Report of the IIPA.

Reply of the Government

2.27 The report submitted by IIPA has been examined by the Ministry and the recommendations were taken into consideration during the restructuring of Multi-sectoral Development Programme for its implementation in the remaining period of 14th Finance Commission beyond 12th plan period. As desired by the Committee the observation/action taken on the findings vis-à-vis Report of the IIPA is enclosed at **Annexure-II.**

Recommendation (Paragraph No. 6.4)

2.28 The Ministry informed the Committee that to disseminate the information regarding MsDP Scheme and create awareness among the people of remote areas regarding benefits of the Scheme, the States were advised to hold orientation programme for the officials who are dealing with MsDP to make them aware about the provisions of MsDP. The officials website of the Ministry also contains information regarding the priority and objectives of the programme. Further, the Ministry formulates a Media Plan on annual basis and there remains a head-wise allocation in the plan on various Media activities namely Print Media, Audio-Video publicity, Outdoor publicity etc. The Media activities are implemented through various agencies namely DAVP, NMDFC, Prasar Bharti etc. and the awareness/campaign plans are designed by the said agencies, which results in creating awareness among the target groups. The Committee desire that these awareness programmes should be implemented more effectively particularly in rural areas so that the marginalized section of the Minority Communities will also get the benefit of this programme.

Reply of the Government

2.29 Observation of the Committee is noted for compliance.

CHAPTER - III

OBSERVATIONS/RECOMMENDATIONS WHICH THE COMMITTEE DO NOT DESIRE TO PURSUE IN VIEW OF THE GOVERNMENT'S REPLY

Recommendation (Paragraph No. 2.19)

3.1 The Committee find that during 12th Plan out of 125769 projects approved only 62253 units/projects related to various States have been completed till date. The Committee are not at all happy with the progress of completion of these projects as only 50 per cent projects have been completed in 12th Plan. The Committee also find that proportion of sanctioning the assets under MsDP in various States/UTs during 12th plan period is poor vis-à-vis their completion in respect of Assam, Bihar, Manipur, Haryana. Maharashtra, Mizoram, Telangana and Andhra Pradesh as compared to other States/UTs. The Committee recommend that the Ministry should co-ordinate with the concerned States/UTs and other line Ministries to complete these incomplete projects timely.

Reply of the Government

3.2 The progress of projects approved under MsDP is reviewed from time to time and is an ongoing process. The Empowered Committee on PMJVK in the Ministry also serves as the oversight Committee and regularly reviews the progress of projects and issues communicate with State representative for removal of bottlenecks in the implementation of projects. To clear the long pending projects, the Ministry has made provisions in the restructured scheme for the States/UTs to submit a list of projects which could not be started by them within a year of its approval. Such projects will be considered by the Ministry for dropping and approval of feasible alternate projects.

CHAPTER - IV

OBSERVATIONS/RECOMMENDATIONS IN RESPECT OF WHICH REPLIES OF THE GOVERNMENT HAVE NOT BEEN ACCEPTED AND WHICH REQUIRE REITERATION

Recommendation (Paragraph No. 1.17)

4.1 The Committee wonder as to why the details of total number of families living below the poverty line or double below the poverty line in Minority Concentration Areas are not available with the Ministry who have been mandated for the welfare of minority communities. When this information was sought by the Committee during the examination of DFG for 2016-17, the Ministry in their action taken reply had informed that the matter had been taken up with NITI Ayog as the matter of socio—religious census is pending with them. The Committee feel that being a nodal Ministry they ought to have the data of minority communities specially the families living below the poverty line or double below the poverty line in the Minority Concentration Districts/Areas. The Committee, therefore, recommend that the Ministry should pursue the matter with the NITI Aayog to provide exact number of persons living below poverty line or double below the poverty line belonging to the minority communities so that the provisions of creation of assets for providing basic amenities/ infrastructure like health, education, skill development should be made according to their need.

Reply of the Government

- 4.2 The Multi-sectoral Development Programme was primarily an area development programme for implementation in identified Minority Concentration Areas to address the development deficits of these area by creating socio-economic infrastructure and providing basic amenities. The Minority Concentration Areas (MCAs) was identified on the basis of data of Census 2001 and now 2011 on minority population socio economic and basic amenities backwardness in an administrative unit such as a district, then blocks and towns, and now blocks, towns and district headquarters.
- (i). Minority population of 25% of the area comprising population of all Minority Communities notified under National Commission for Minority Act, 1992. In the case of 6 States/UTs where a minority community is in majority, the population of that community which is in majority has been excluded and the other minority community population of 15% has been used.

- (ii). socio-economic & basic amenities indicators in respect of following:-
- (a). Literacy rate
- (b). Female literacy rate
- (c). Work participation rate
- (d). Female work participation.
- (e). Percentage of household with pucca walls.
- (f). Percentage of households with safe drinking water.
- (g). Percentage of households with electricity.
- (h) Percentage of households with latrine facility within the premises

Data in respect of above mentioned backwardness parameters are available with the Ministry. As per the mandate of scheme, the proposal taken up are area development project based on the proposal received from the State Govt./UT administration and are available for the whole population in the locality of the MCA. The approach of the MsDP/PMJVK is to provide easy access to all necessary infrastructure for the overall socio-economic & basic amenities upliftment. Under the MsDP/PMJVK, the State/UT Administration propose projects as per their felt need of the minority population of the MCA and to fill gaps in existing Centrally Sponsored Schemes of the Government in the MCA.

The Ministry is maintaining data related to the requirement of the scheme. As regards data related to population living below poverty line or double below the poverty line belonging to the minority communities, it is informed such data is not required to be maintained as the erstwhile MsDP scheme's guidelines itself provides that there would be no change in the guidelines of any of the existing Centrally Sponsored Scheme under implementation in such MCA for which this programme would provide additional funds. In case scheme for individual benefits are taken up under the MsDP/PMJVK there shall be no divergence from existing norms for selection of beneficiaries from the list of BPL families in the district so that benefits from the additional funds flow to all BPL families in the MCAs and not selectively. In case of projects like rural housings, the entire number of the units sanctioned would be given to BPL households from minority communities as well as other communities in order of the serial number in the approved wait list. However, in the revamped PMJVK, the focus is now for area development of MCAs and no individual beneficiary schemes are taken up now.

The recommendation of the Committee for pursuing the matter with NITI Aayog to provide exact number of persons living below poverty line or double below the poverty line belonging to the minority communities has been noted for further action.

Comments of the Committee

(Please Para No. 1.7 of Chapter-I of the Report)

Recommendation (Paragraph No. 2.25)

The Committee note that to provide Pucca Housing under Indira Awas Yojana 4.3 (IAY) was one of the priority sectors of MsDP during 11th and 12th Five Year Plan. However, the Committee find that there was no single unit was sanctioned under IAY in the States of Kerala, Jammu & Kashmir and UT of Andaman & Nicobar during 11th Plan. The Committee find that no single unit/project was approved/sanctioned in the States of Assam, Haryana, Uttarakhand, Maharashtra, Madhya Pradesh, Andhra Pradesh, Telangana, Rajasthan, Gujarat, Chhattisgarh and Andaman & Nicobar Island in 12th Five Year Plan. The Committee note that out of 301221 projects of IAY 237390 units have been completed in 11th Plan. During 12th Plan Period out of 47403 units under IAY only 27130 have been completed. The Committee observe that projects relating drinking water supply and Pucca Housing under IAY have not been included in the restructured MsDP. The Ministry have reasoned that initially there was lot of emphasis on IAY as the amount of the Scheme was small. The non-availability of land and increase of amount under IAY are the reasons for not taking the project and in the revised Scheme, which is now called PMJVK, the individual beneficiary oriented Scheme is not being permitted as the Ministry have now focused on infrastructure. The Committee feel that no doubt housing is a basic infrastructure for the people of Minority Concentration Areas and it should not have been excluded from the list of projects which are undertaken in MsDP. The Committee, therefore, strongly recommend that the projects under IAY and drinking water supply be included in the list of priority sectors of MsDP without any delay.

Reply of the Government

4.4 MsDP/PMJVK is a Centrally Sponsored Scheme with the objective of developing assets for socio-economic and basic amenities in identified Minority Concentration Areas(MCA) which are relatively backward mainly through gap filling in various existing Centrally Sponsored Schemes of Government of India implemented through various Ministries/Departments. Under the MsDP/PMJVK, the State/UT Administration propose projects as per their felt need of the minority population of the MCA and to fill gaps in existing Centrally Sponsored Schemes of the Government in the MCA.

MsDP/PMJVK is primarily an area development scheme with provision for creation of infrastructure projects as community assets such as school buildings, Water Supply Schemes, Additional Class Rooms, Toilet Blocks, Hostels, Anganwadi Centers, Health

Centers etc. It has been felt that individual beneficiary projects such as PMAY(rural housing), will continue to be taken up by the mainstream Ministry being their flagship programmes for which they have sufficient budgetary provisions for universal coverage for eligible persons/families. PMJKV has now some focus areas mandating expenditure of 80% on education, skill and health assets creation of which 33-40% would be for assets beneficial to women/girls. Besides this focus area PMJVK can take up projects which are proposed by the State in accordance with the guidelines.

Comments of the Committee

(Please Para No. 1.10 of Chapter-I of the Report)

Recommendation (Paragraph No. 5.8)

4.5 The Ministry informed that the work for development of a dedicated MIS for MsDP has been allotted to an agency and it is in an advance stage as necessary upgradation is being incorporated in the module. The Committee desire that online module should be completed in a definite time period and progress so made be intimated to the Committee within three months from the date of presentation of the Report.

Reply of the Government

4.6 The online module on PMJVKY is now ready for use by all stakeholders.

CHAPTER-V

OBSERVATIONS/RECOMMENDATIONS IN RESPECT OF WHICH REPLIES OF THE GOVERNMENT ARE OF INTERIM IN NATURE

- NIL -

NEW DELHI;

28 <u>December, 2018</u> 7 Pausa, 1940 (Saka) RAMESH BAIS Chairperson, Standing Committee on Social Justice and Empowerment

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BAIG SIR

21ನೇ ಮಹಡಿ, ಎ.ಎ. ದೊಡ್ಡಗೋಮರ,

ಡಾಗಿ ಜಿ.ಆರ್. ಅಂಜೇಡ್ಕರ್ ಎೇದಿ. ಬೆಂಗಳೂರು-01

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No.DOM/PMJVK/CR-11/2018-19

Date:01.10.2018

To,
The Secretary to Government,
Minority Welfare, Haj and
Auqaf Department,
Vikasa Soudha, Bangalore.

ಸಂಖ್ಯಾತರ ನಿರ್ದೇಶನಾಲಯ

Sir,

Sub: Religion -wise break up of beneficiaries from the assets

created under MSDP-reg

Ref:-Deputy Secretary to GOI, MOMA letter No.1/30/2018-

MSDP;Dt.06.09.2018

With reference to the above the information sought under cited reference letter for submission of religion-wise break up of beneficiaries from the assets created like Residential schools, Hostels, Residential PU colleges and navodaya Model schools in Minority Concentration areas;

Hence, it is submitted the enclosed assest wise beneficiaries for information and same may be forward it to Ministry of Minority Affairs, Government of India, New Delhi for needful action.

Thanking You,

Yours faithfully,

Encl: As above.

(AKRAM PASHA,IAS)

Director Directorate of Minorities

3531 Duy

9	Ab	Abstract of benficiaries for assets created under Multi sectoral Development Programme(MSDP)	sectoral Develo	opment Programn	ne(MSDP)	
	No.	Name of the scheme	Minority	Other	Total	
-	-	Minority Morarii Desai Residential schools	1912	872	2784	
_	2	2 Minority Girls Hostels	1941	683	2624	_
_	3	3 Minority Boys Hostels	2592	884	3476	_
_	4	4 Minority Moraii Desai Residntial PU colleges	456	212	668	_
_	5	5 List of Urdu Secondary schools for Smart Class	4543	3705	8248	
_	9	6 List of Urdu Primary schools for Smart Class	13107	8248	21355	
_	7	7 Adarsh Model Day schools	1079	269	1348	
-		Total	25630	14873	40503	$\overline{}$

Minority Morarji Residential School Admission Details

District	Taluk	School Name	B	9		B G	-	9 8		BG	B	C	B G	G B	9	GT	Т	В	g	T	m	Ö	T	
Bagalkote	Bagalkot	Minority Moraji Desai Residential School, Navanagar	_	011	06	0	0	I/O	0	0	0	0	0	0	115	94	209	34	30	64	149	9 124		273
2 Bagalkote	Jamakhan di	Jamakhan Minority Moraji Desai di Residential School, Jamakhandi		36	34	0	0	6	4	0	0	0	0	0	38	38	26	13	11	24	51	1 49		100
4 Bellary	Hosapete	Minority Moraji Desai Residential School, Hosapete		52	8	0	0	0	0	0	0	0	0	0	52	18	70	13	10	23	9	5 28		93
Kalburgi	Chithapur a	Minority Moraji Desai Residential School, Dandothi	-	106	47	0	0	0	0	0	0	0	0	0	901	47	153	62	23	88	168	8 70		238
8 Kalburgi	hithapur	Minority Moraji Desai Residential School, Wadi		8	7	_	0	0	0.0	0	0	0	0	0	16	7	98	42	5	47	133	3 12		145
9 Haveri	Haveri	Minority Moraji Desai Residential School, Near DIET Karjagi, Haveri		79	09	-	0	14	5 0	0	0	0	0	0	94	75	169	51	35	98	145	5 110	1 11	255
11 Koppal	Gangavat hi	Minority Moraji Desai Residential School, Hirebenakal		68	88	0	0	0	2 0	0	0	0	0	0	68	87	176	43	53	96	132	140		272
12 Koppal	Gangavat hi	Minority Moraji Desai Residential School, Gangavathi	-	64	57	0	0	0	0	0	0	0	0	0	49	57	121	16	23	39	80	08		160
13 Raichur	Raichur	Minority Moraji Desai Residential School, Yeramarus, Raichur	.,	68	69	0	-	0	0 0	0	0	0	0	0	68	70	159	47	. 28	75	136	86 9		234
14 Raichur	Raichur	Minority Moraji Desai Residential School, Ashraya Colony, Raichur	1	45	12	0	0	0	0 0	0	0	0	0	0	42	12	54	21	11	32	63	3 23		86
15 Raichur	Sindhanur	Minority Moraji Desai Residential School, Sindhanur		30	13	0	0	0	0 0	0	0	0	0	0	30	13	43	14	6	17	44	4 16		9
	Bidar	Minority Model Residential School(Navodaya), Bidar	1 1	44	00	S	7	0	0 0	0	0	0	0	0	49	15	64	29	2	34	78	8 20		86

Tota	21 1	20 F	191	18	
	21 Yadgir	20 Raichur	19 Koppal	18 Haveri	alburgi
	Yadgir	Raichur	Koppal	Haveri	Kalburgi
	Minority Model Residential School(Navodaya), Yadgir	Minority Model Residential School(Navodaya), Raichur	Minority Model Residential School(Navodaya), Koppal	Minority Model Residential School(Navodaya), Haveri	alburgi Kalburgi Minority Model Residential School(Navodaya), Kalburgi
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689	0	22	85	28	21
1912 560	117	63	169	78	93
560	42	41	36	- 5	38
312	0	16	31	10	18
312 872	42	57	67	28	56
1783	159	82	120	68	110
1001	0	33	116	33	39
2784	159	120	236	106	149

Minority Girls Hostels

			Details					Admission Details	on De	tails			1000
2	District	Taluk	Hostel Name	Hostel	Musli	Christian	Jain	Buddh	Sikh	Parsi	Total Minoriti es	Other	All Total
-	1 Bagalkote	Jamkhandi	Minority Post Matric Girls Hostel, First Grade College Complex Jamakhandi Town (MSDP-16-17)	Girls	36	0	20	0	0	0	26	19	75
2	Bagalkote	Jamkhandi	Minority Pre Matric Girls Hostel, Navadar Building Near Jagada Yellamma Temple Jamakhandi	Girls	30	0	10	0	0	0	40	10	80
. m	Bagalkote	Bagalkot	Minority Post Matric Girls Hostel, Sector No 46 Navanagar Bagalkot	Girls	75	0	0	0	0	0	75	25	100
4	4 Bagalkote	Bagalkot	Minority Post Matric Girls Hostel, Sector No 46 Navanagar Bagalkot (MSDP)	Girls	38	0	0	0	0	0	38	12	80
2	5 Bagalkote	Bagalkot	Minority Pre Matric Girls Hostel, Sector No 46 Navanagar Bagalkot (MSDP-16- 17)	Girls	39	0	0	0	0	0	39	11	20
•	6 Bellary	Hospet	Minority Post Matric Girls Hostel, Jambunath Road Gavisiddeshwara Nagar 24 th ward Hosapete Bellary (Converted)	Girls	13	0	0	0	0	0	13	23	36
, ,	7 Bellary	Hospet	Minority Post Matric Girls Hostel, Near Ambedkar Circle Opp to Mednew Hospital S R Road Hospete Town-583201 (MSDP-16-17)	Girls	13	0	0	0	0	0	13	23	36
	8 Bellary	Hospet	Minority Pre Matric Girls Hostel, Jambunath Road Gavisiddeshwara Nagar 24 th ward Hosapete Town-583201 (MSDP-16- 17)	Girls	17	0	0	0	0	0	17	24	41
. 6	9 Bidar	Basavakalya n	Minority Post Matric Girls Hostel, Taj Colony Basavakalyana	Girls	38	0	0	0	0	0	38	12	80

22	21	20	19	100	17	16	15	14	13	12	11	10
22 Kalburgi	Kalburgi	Kalburgi	19 Kalburgi	18 Kalburgi	Kalburgi	Bidar	Bidar	14 Bidar	Bidar	12 Bidar	Bidar	Bidar
Kalaburagi	Kalaburagi	Kalaburagi	Kalaburagi	Afzalpur	Aland	Humnabad	Humnabad	Bidar	Bidar	Bidar	Aurad	Bhalki
Minority Post Matric Girls Hostel, Badepoor colony KNZ Layout-02 Kalaburagi	Minority Post Matric Girls Hostel, Gulbarga University Compound Near Ganga Hostel Kalaburagi	Minority Post Matric Girls Hostel, Badepoor colony KNZ Layout-01 Kalaburagi	Madina Colony M S K Mill Green Circle Kalburgi (Upgraded)	Afzaipur Minority Post Matric Girls Hostel	Minority Post Matric Girls Hostel, Bhangadipeer Colony Aland	Minority Post Matric Girls Hostel, Behind PWD Quarters Near Bus Stand Humnabad	Minority Post Matric Girls Hostel, Near Hussain Jabbar Function hall Mannaekhelli Bidar Road Chittaguppa	Minority Pre Matric Girls Hostel, Janwada Road Bidar	Minority Post Matric Girls Hostel, Janwada Road bidar(MSDP-16-17)	Minority Post Matric Girls Hostel, Janawada Road Opp Water Tank Bidar	Minority Post Matric Girls Hostel, Aurad	Minority Post Matric Girls Hostel, Bidar Nagar Bidar (Transfered from Balki)
Girls	Girls	Girls	Girls	Girls	Girls	Girls	Girls	Girls	Girls	Girls	Girls	Girls
57	u u	56	38	38	37	36	38	44	27	44	39	45
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57	36	56	38	33	37	38	38	45	29	51	39	53
*	17	19	12	12	00	12	12	5	13	24	11	22
75	53	75	50	50	45	50	50	50	42	75	50	75

idepoor colony KNZ Layor Ilburgi Town (Professiona)	Ralburgi Town (Professional) (MSDP-2017-Kalaburagi 18)
Inonty Post Matric Gins Hoster, B A Layout Tarfile Kalburgi (MSDP-2017) }}	G B A Layout Tarfile Kalburgi (MSDP-20 Kalaburagi 18)
inority Pre Matric Girls Hostel,	Minority Pre Matric Girls Hostel,
varagera Kalburgi Taluk	Kalaburagi Tavaragera Kalburgi Taluk
inority Post Matric Girls Hostel,	Minority Post Matric Girls Hostel,
itel Colony Chandapur Village Chincholi	Patel Colony Chandapur Village Chinch
iluk (Upgraded)	Taluk (Upgraded)
inority Post Matric Girls Hostel,	Minority Post Matric Girls Hostel,
savanagar Chandapur Village Chinch	Basavanagar Chandapur Village Chincholl
inority Post Matric Girls Hostel,	Minority Post Matric Girls Hostel,
ovt PU College Campus Sedam Town	Govt PU College Campus Sedam Town
inority Pre Matric Girls Hostel,	Minority Pre Matric Girls Hostel,
dam Town	Sedam Town
inority Post Matric Girls Hostel,	Minority Post Matric Girls Hostel,
goor Road Kalagi Chittapur Taluk	Sugoor Road Kalagi Chittapur Taluk
pgraded)	(Upgraded)
inority Post Matric Girls Hostel,	Minority Post Matric Girls Hostel,
ation Road Chittapur	Station Road Chittapur
inority Post Matric Girls Hostel,	Minority Post Matric Girls Hostel,
mia Masjid Chowk Shahabad(MSDP	Jamia Masjid Chowk Shahabad(MSDP)
inority Pre Matric Girls Hostel,	Minority Pre Matric Girls Hostel,
anktesh Nagar dandoti Village Chittapur	Vanktesh Nagar dandoti Village Chitta
Minority Pre Matric Girls Hostel, Near Hazarat Darga lieri Jewargi Taluk	Minority Pre Matric Girls Hostel,

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45	4	43	42	41	40	39	38	37	36	35
45 Raichur	44 Raichur	43 Raichur	42 Koppal	Koppal	40 Koppal	Koppal	38 Haveri	Haveri	36 Kalburgi	35 Kalburgi
Sindhanur	Raichur	Raichur	Koppal	Koppal	Gangavathi	Gangavathi	Haveri	Haveri	Jewargi	Jewargi
Minority Post Matric Girls Hostel, Mallamma Building Ganganagar Kushtagi Road Sindhanur Town-584128 (MSDP-16-17) Girls	Minority Pre Matric Girls Hostel, Near Kendriya Vidyalaya, Ashapur Road Raichur- 584102	Minority Post Matric Girls Hostel, Near L.P.S Urdu School, H No 12-11-165 Arabmohalla Raichur- 584102	Minority Pre Matric Girls Hostel, Ganesh teggu Koppal Town 583231 (MSDP- 16-17)	Minority Post Matric Girls Hostel, Ganesh Teggu, Kinnal Road, Koppal-583231	Minority Pre Matric Girls Hostel, Lal Bhahdhur Shashtri Nagar Hoshalli Road Gangavati-583227	Minority Post Matric Girls Hostel, Uppar Oni, Gangavati Gangavati Taluk	Minority Post Matric Girls Hostel, Post MAtric Girls Hostel Sri Kantappa Badavane Hanagal Road Haveri (MSDP-16- 17)	Minority Post Matric Girls Hostel, Post Matric Girls Hostel Sri Kantappa Badavane Hanagal Road Haveri	Minority Post Matric Girls Hostel, Shantanagar Jewargi	Minority Pre Matric Girls Hostel, Sralagundagi Road Yadrami Jewargi Taluk
Girk	Girls	Girls	Girls	Girls	Girls	Girls	Girls	Girls	Girls	Girls
57	38	37	23	54	36	39	17	24	38	47
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75	50	50	37	75	50	50	38	47	50	50

			Minority Post Matric Girls Hostel,										
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46	46 Yadgir	Surapura	uw.c	GILIS	3/	0	>	1	7	7	3/	13	20
			Minority Post Matric Girls Hostel,										
			Kanyakolur Road Shahapur Town (SDP-16-			10		2					
47	47 Yadgir	Shahapur	17)	Girls	38	0	0	0	٥	0	38	12	20
	-		Minority Pre Matric Girls Hostel,	7	,	7					7		
48	48 Yadgir	Shahapur	Kanyakolur Road Shahapur Town	Girls	38	0	0	0	0	0	38	12	20
			Minority Post Matric Girls Hostel,				1						
			Molana Abul Azad Bhavan Building mata										
49	49 Yadgir	Yadgir	Manikenikeshwari Colony Yadgiri Town	Girls	33	4	0	0	0	0	37	13	20
			Minority Post Matric Girls Hostel,		, 4								
20	50 Yadgir	Yadgir	Near Degree College Gurumitkal Town	Girls	37	0	0	0	0	0	37	13	20
Total					1875	31	35	0	0	0	1941	683	2624

Minority Boys Hostels

District Taluk	L			Details										
kote Jamkhandi Minority Post Matric Boys Hostel, amakhandi Town 36 0 26 0 62 13 kote Jamkhandi Cirish Nagar Jamakhandi Town 36 0 26 0 0 62 13 kote Jamkhandi Minority Per Matric Boys Hostel, amakhandi Town 0. Ambedkar Circle Jamakhandi Town 30 0 0 0 39 11 kote Jamkhandi Minority Post Matric Boys Hostel, amana College 30 0 0 0 38 12 kote Bagalkot Ranna Circle Mudhol (MSDP-2017-18) 30 0 0 0 38 12 kote Bagalkot Ranna Circle Mudhol (MSDP-2017-18) 30 0 0 0 38 12 kote Bagalkot Ranna Circle Mudhol (MSDP-16) 56 0 0 0 0 38 12 kote Bagalkot Sector No 46 Navanagar Bagalkot (MSDP-16) 56 0 0 0 0 0 0 38 12 kote Bagalkot Ingrangar Bagalkot (MSDP-16) 56 0	₽	_	Taluk	Hostel Name	Muslim	Christian	Jain	Buddh	Sikh	Parsi	Total Minorities	Other Total	All Tota	
kote Bagalkot Minority Post Matric Boys Hostel, Dr. Ambedkard Circle Jamakhandi Town 30 0 0 39 11 kote Jamakhandi Or. Ambedkar Circle Jamakhandi Town 30 0 0 0 39 11 kote Jamakhandi Minority Post Matric Boys Hostel, 38 0 0 0 38 9 kote Bagalkot Minority Post Matric Boys Hostel, 38 0 0 0 38 12 kote Bagalkot (Upgraded) Minority Post Matric Boys Hostel, 56 0 1 0 0 57 18 kote Bagalkot Sector No 46 Navanagar Bagalkot (MSDP-16-56 56 0 0 0 0 0 57 18 kote Bagalkot 17) Minority Post Matric Boys Hostel, 56 0 0 0 0 26 12 kote Bagalkot 17) Minority Post Matric Boys Hostel, 38 0 0 0 0 0 26 12 kote Bagalkot 17) Minority P		Bagalkote		Minority Post Matric Boys Hostel, Girish Nagar Jamakhandi Town (MSDP-16- 17)	36	0			0	0	62	13		100
kote Mudhol Ranna Gircle Mud	1 1	2 Bagaikote		nority Pre Matric Boys Hostel Ambedkar Circle Jamakhand SDP-16-17)	30	0			0	0	39	11		
kote Bagalkot (Upgraded) 38 0 0 0 38 12 kote Bagalkot (Upgraded) 38 0 0 0 0 0 38 12 kote Bagalkot (Upgraded) Sector No 46 Navanagar Bagalkot 56 0 1 0 0 57 18 kote Bagalkot Minority Post Matric Boys Hostel, 56 0 1 0 0 57 18 kote Bagalkot 17 0 0 0 0 0 0 0 0 0 0 38 12		3 Bagalkote		Minority Post Matric Boys Hostel, Nimbalkar Bldg Near Sai Nikethana College Ranna Circle Mudhol (MSDP-2017-18)	30	0		0	0	0	38	6		P.
kote Bagalkot Sector No 46 Navanagar Bagalkot 56 0 1 0 0 57 18 kote Bagalkot Sector No 46 Navanagar Bagalkot (MSDP-16-56 56 0 1 0 0 57 18 kote Bagalkot 17) Minority Post Matric Boys Hostel, 38 0 0 0 0 38 12 Bhalki Opp REC Engineering College Balki 38 0 0 0 0 38 12 Aurad Girne Layout Aurad Aurad Girne Layout Aurad 26 0 0 0 0 26 12 Bidar Minority Post Matric Boys Hostel, 58 0 0 0 0 0 26 12 Bidar Noubad Near KSRP Quarters Bidar 75 0 0 0 0 0 26 12 Bidar Halladkere Bidar 75 0 0 0 0 0 0 0 0 0		4 Bagalkote		Minority Post Matric Boys Hostel, Sector No 46 Navanagar Bagalkot (Upgraded)	38	0					38	12		0
kote Bagalkot Minority Post Matric Boys Hostel, 56 0 1 0 0 57 18 Aurad Minority Post Matric Boys Hostel, 26 0 0 0 0 38 12 Aurad Girne Layout Aurad Girne Layout Aurad 26 0 0 0 0 26 12 Aurad Girne Layout Aurad Girne Layout Aurad Minority Post Matric Boys Hostel, 26 0 0 0 0 26 12 Bidar Noubad Near KSRP Quarters Bidar 75 0 0 0 0 0 0 0 26 17 Bidar Halladkere Bidar 75 0 0 0 0 0 0 26 17 Bidar Halladkere Bidar A2 0 0 0 0 0 0 25 1		5 Bagalkote		Minority Post Matric Boys Hostel, Sector No 46 Navanagar Bagalkot	56	0		0	0	0	57	18		I/O
Bhalki Opp REC Engineering College Balki 38 0 0 0 0 0 0 26 12 Aurad Minority Post Matric Boys Hostel, 26 0 0 0 0 0 26 12 Bidar Minority Post Matric Boys Hostel, 58 0 0 0 0 0 0 17 Bidar Halladkere Bidar 75 0 0 0 0 0 75 25 1 Bidar Minority Pre Matric Boys Hostel, 75 0 0 0 0 0 0 26 17		6 Bagalkote		Minority Post Matric Boys Hostel, Sector No 46 Navanagar Bagalkot (MSDP-16- 17)	99	0		0	0	0	57	18		LO.
Aurad Girne Layout Aurad 26 0 0 0 0 0 26 12 Aurad Girne Layout Aurad Sime Layout Aurad 58 0 <td></td> <td>7 Bidar</td> <td></td> <td>Minority Post Matric Boys Hostel, Opp REC Engineering College Balki</td> <td>38</td> <td>0</td> <td></td> <td></td> <td>0</td> <td>0</td> <td>38</td> <td>12</td> <td></td> <td>0</td>		7 Bidar		Minority Post Matric Boys Hostel, Opp REC Engineering College Balki	38	0			0	0	38	12		0
Minority Post Matric Boys Hostel, Same Noubad Near KSRP Quarters Bidar Noubad Near KSRP Quarters Bidar Noubad Near KSRP Quarters Bidar Near Old Gulzar Theatre Bidar Near Old Gulz		8 Bidar	Aurad	Minority Post Matric Boys Hostel, Girne Layout Aurad	26	0			0	0	26	12		00
Bidar Minority Pre Matric Boys Hostel, Minority Pre Matric Boys Hostel, Bidar 75 0 0 0 0 0 0 25 1 Bidar Near Old Gulzar Theatre Bidar 42 0 0 0 0 0 8 8 8		9 Bidar	Bidar	Minority Post Matric Boys Hostel, Noubad Near KSRP Quarters Bidar	58	0			0	0	58	17		ın
Minority Pre Matric Boys Hostel, 42 0 0 0 42 8		0 Bidar	Bidar	Minority Post Matric Boys Hostel, Halladkere Bidar	75	0				0	75	25		0
	-	11 Bidar	Bidar	Minority Pre Matric Boys Hostel, Near Old Gulzar Theatre Bidar	42	0			0	0	42			0

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23 Kalburgi	22 Kalburgi		Kalburgi		20 Kalburgi			19 Kalburgi		18 Kalburgi		17 Kalburgi			Kalburgi		15 Kalburgi			14 Kalburgi			13 Bidar			Bidar			
Kalaburagi	Kalaburagi		Kalaburagi		Kalaburagi			Afzalpur		Afzalpur		Afzalpur			Aland		Aland			Aland			Humnabad			Humnabad			
Minority Post Matric Boys Hostel, University Campus Kalburgi (16-17)	Ring Road Nagamali Road Kalburgi Town	Minority Post Matric Boys Hostel,	Auto Nagar Shaik Roza Kalaburagi	Minority Post Matric Boys Hostel,	(Upgraded)	Madina Colony Kalburgi Kalburgi Taluk.	Minority Post Matric Boys Hostel,	Karjaagi Village Afzalpur Taluk	Minority Pre Matric Boys Hostel,	Athanur Main road Afzalpur	Minority Pre Matric Boys Hostel,	17)	Afzalpur Kalaburagi Main Road (MSDP-16-	Minority Post Matric Boys Hostel,	Hadagali Village Alandha Taluk	Minority Pre Matric Boys Hostel,	Aland (MSDP-16-17)	Post Matric Hostel Bhangdipeer Colony	Minority Post Matric Boys Hostel,	(Upgraded)	Bhangadipur Colony N N Tanda Aland	Minority Post Matric Boys Hostel,	Basavanagar Humnabad	PWD Quarters Area Behind PKPS Bank	Minority Post Matric Boys Hostel,	Bustnad Humnabad Road Chittaguppa	H No 15/182/A-2 Near Fire Station Behind	Minority Post Matric Boys Hostel,	
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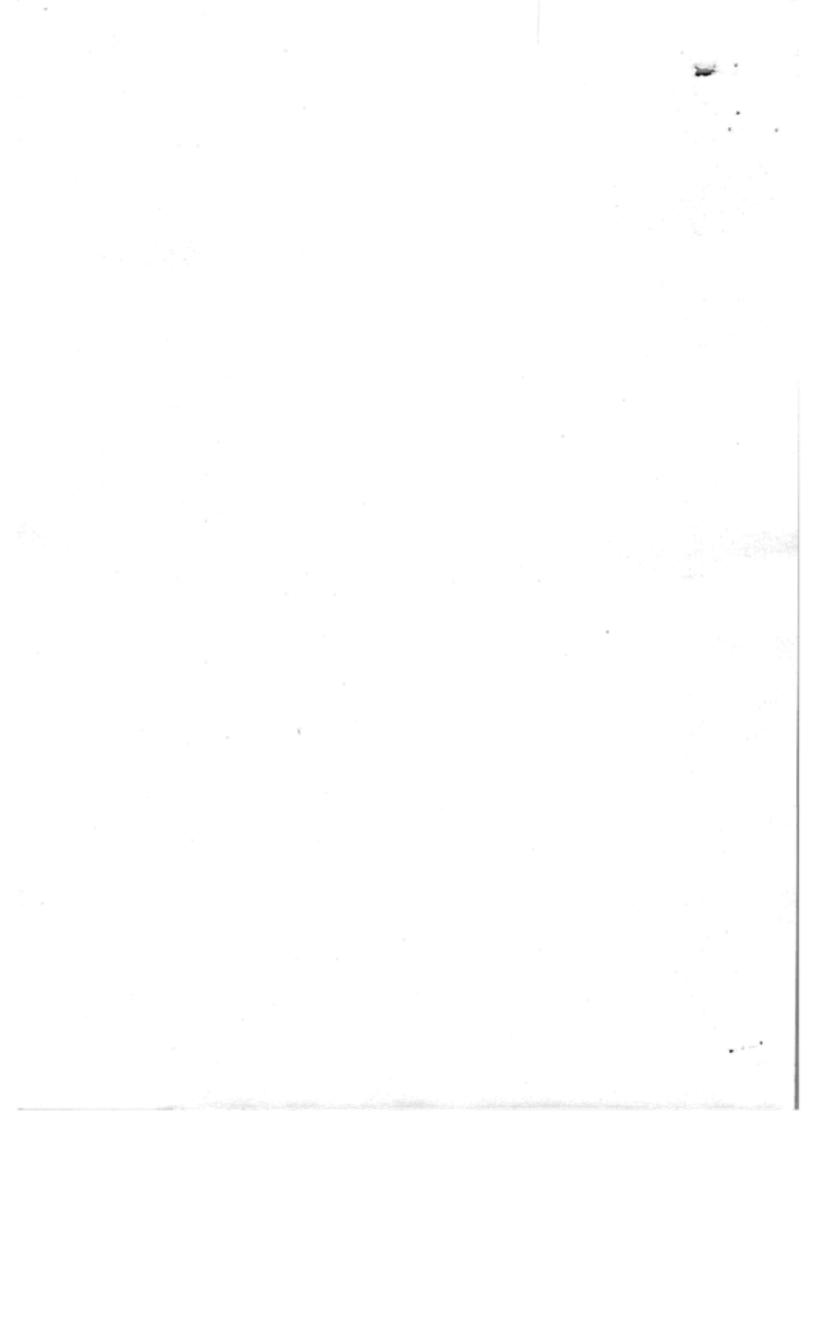
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Minority Post Matric Boys Hostel, Kalburgi Town Jewargi Colony Kalaburagi (Professional) (MSDP-2017-18)	Minority Post Matric Boys Hostel, Behind GESCOM office Sulepeth Chincholi Taluk (Hograded)	Minority Post Matric Boys Hostel, Ashrava Colony Chandapur Chincholi Town	Minority Post Matric Boys Hostel, Behind GESCOM office Sulepeth Chincholi (MSDP-16-17)	Minority Post Matric Boys Hostel, Sedam Town (SDP-16-17)	Minority Post Matric Boys Hostel, Sedam (Mudolla) (MSDP)	Minority Post Matric Boys Hostel, Wadi cross Court Road Chittapur (MSDP-16- 17)	Minority Post Matric Boys Hostel, Millat Nagar Shahabad (MSDP)	Minority Post Matric Boys Hostel, Sonabal Colony Wadi (MSDP)	Minority Post Matric Boys Hostel, Indira nagar Chittapur Chittapura (MSDP)	Minority Post Matric Boys Hostel, Near Bajaj ShowRoom Kalagi Kalagi Taluk Chittapur Kalburgi (SDP-2017-18)	Minority Pre Matric Boys Hostel,
Kalaburagi	Shrish	Chincholi	Chincholi	Sedam	Sedam	Chittapur	Chittapur	Chittapur	Chittapur	Chittapur	
24 Kalburgi	20 Kalhura	25 Kalhurai	27 Kalburei	28 Kalburgi			31 Kalburgi	32 Kalburgi	33 Kalburgi	34 Kalburgi	
24		36	27	28	29	30	31	32	33	34	-><

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45 Kodagu				44 Haveri			43 Haveri			42 Haveri			104011	Haver			40 Haveri			39 Haveri			38 Haveri	-	s-50	37 Kalburgi			36 Kalburgi	
Somwarpet				Hirekerur			Ranebennur			Hirekerur			cyanob.	Byadagi			Haveri			Haveri			Savanur			Jewargi			Jewargi	
Somwarpet Taluk-571234	Sundara Nagara Kushalanagar Hobli	1st grade college backside Harangi Road	Minority Post Matric Boys Hostel,	maruti Temple Herekerur	Pre Matric Boys Hostel KHB Colony Opp	Minority Pre Matric Boys Hostel,	cross Halageri Road Ranebennur	Post Matric Boys Hostel Vidya Nagar 6th	Minority Post Matric Boys Hostel,	Maruti Temple Hirekerur(SDP-16-17)	Post Matric Boys Hostel ,KHB Colony Opp	Minority Post Matric Boys Hostel,	Cincil name alone (2001-20-21)	Union Bank Byadagi (SDP-16-17)	Post Matric Boys Hostel Churi Building Near	Minority Post Matric Boys Hostel,	Haveri (MSDP-2017-18)	Post Matric Boys Hostel Surshti Badawane	Minority Post Matric Boys Hostel,	Badawane, Haveri	Post Matric Minority Boys Hostel Surshti	Minority Post Matric Boys Hostel,	Savanur(SDP-16-17)	Post Matric Boys Hostel S M Krishna Nagar	Minority Post Matric Boys Hostel,	jewargi(MSDP-16-17)	Mini vidhana soudha Back side	Minority Post Matric Boys Hostel,	Near Reshmi Dept Jewargi (Upgraded)	Minority Post Matric Boys Hostel,
45	,			40			36			32			ļ	7			30			74			17			56			38	
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20				10			13			12			7.1	10			16			25			26			19			12	
67				50			50			44			07				50			100			43			75			50	

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36	39	57	26	39	33	37	61	12	25
Hudco colony Yalburga Koppal 583236(MSDP-2017-18)	Minority Post Matric Boys Hostel, Kareem colony ward no-7 near govt hospital Kushtagi 583277(SDP-16-17)	Minority Post Matric Boys Hostel, Virupapur Tanda, Saroji Nagar, Gangavati	Minority Post Matric Boys Hostel, Ram nagar Karatagi Tq Koppal 583227(MSDP-2017-18)	Minority Pre Matric Boys Hostel, Basapattana Rajeshwari School Gangavati Taluk-583235	Minority Pre Matric Boys Hostel, Near Police Colony, Virapapur Tanda Gangavati-583227	Minority Post Matric Boys Hostel, Kinnal Road, Kalyan Nagar, Koppal Town, Koppal Dist 583231 (SDP-16-17)	Minority Post Matric Boys Hostel, Behind JMF Court, Bilal Nagar, Koppal Town koppal 583231(MSDP-16-17)	Minority Pre Matric Boys Hostel, Kinnal Road Vijaynagar Colony Koppal - 583231	Minority Post Matric Boys Hostel, Minority Post Matric Boys Hostel (Upgraded)Beside Govt Urdu Lower Primary School Arabmoballa Raichur-584101
Yalaburga	Kustagi	Gangavathi	Gangavathi	Gangavathi	Gangavathi	Koppal	Koppal	Koppal	
46 Koppal			9.1	50 Koppal	S1 Koppal	52 Koppal	53 Koppal	54 Koppal	
46	47	90	49	50	51	52	53	54	

65	64			63	-		62			61		60			59				58			57		,	56		-	ì
65 Yadgir	64 Yadgir			63 Yadgir			Yadgir			61 Raichur		60 Raichur			59 Raichur				Raichur			Raichur			56 Raichur			4
Yadgir	Shahapur			Surapura			Surapura			Sindanuru		Manvi	7		Raichur				Raichur			Raichur			Raichur			
Minority Post Matric Boys Hostel, Near Bandalli Sedam Road Yadgir Town	17)	Kanyakolur Road Shahapur Town (SDP-16-	Minority Post Matric Boys Hostel,	Surapura Town SDP 16-17	Near Govt F G College Tahasil officer Road	Minority Post Matric Boys Hostel,	Surapura Town	Near Govt F G College Tahasil officer Road	Minority Post Matric Boys Hostel,	Sindanuru Town (MSDP-16-17)	Minority Post Matric Boys Hostel,	584123 (SDP-16-17)	Behind Fire station Sindhanur Road Manvi-	Minority Post Matric Boys Hostel,	(MSDP-2017-18)	Yeragera Mantralaya Road Raichur -584140	Gulburga University Post Grudate Center	Minority Post Matric Boys Hostel,	camp Raichur-584135 (SDP-16-17)	Aftab education trust Building Yermaras	Minority Post Matric Boys Hostel,	Lingasuguru Road Raichur	Agriculture University Raichur Nagar	Minority Post Matric Boys Hostel,	Raichur-584103	No:4-4-100/20 Yeragera Lay out Zahirabad	Minority Post Matric Boys Hostel, Building	Minority Post Matric Boys Hostel,
رب 00	38	77		38			75	ų.		0		38			13				32			0	-	1 1 1	54			
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13	12			12			25			0		11			17				18			0			19			
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Minority Post Matric Boys Hostel, Near Bandalli Sedam Road Yadgir Town (Boys Hostel) (100 Strength) 2532	Minority Post Matric Boys Hostel, Near Bandalli Sedam Road Yadgir Town Yadgir (Boys Hostel) (100 Strength) 2532	-		0	00
Minority Post Matric Boys Hostel, Near Bandalli Sedam Road Yadgir Town [Boys Hostel] (100 Strength)	Minority Post Matric Boys Hostel, Near Bandalli Sedam Road Yadgir Town Yadgir (Boys Hostel) (100 Strength)			7.5	2532
	Yadgir	Minority Post Matric Boys Hostel,	Near Bandalli Sedam Road Yadgir Town	(Boys Hostel) (100 Strength)	



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			Details							Admission Details	sion	Det	sli						
S	District	Block/Tow	Name	Musli	Christi	Jain	Buddh	Sikh	Parsi	Total	Cat-	2A	34	38	SC	ST	Speci	Other	All Total
Š		c		Ε	e a					Minoriti	н						a Cat	Total	
										es		\perp							
	Bagalkote	Bagalkot																	
			Minority Morarji Desai Residential PU	109	0	0	0	0	0	109	4	19	m	4	20	2	0	52	161
1			college, Navanagar, Bagalkot																
	Bidar	Bidar									ő								
			Minority Morarji Desai	99	7	0	0	0	0	73	т	10	m	9	9	7	0	30	103
2			Residential PU college Bidar	7							,	1							
	Kalburgi	Chittapur	Minority Morarji Desai				1												
			Residential PU college,	35	0	0	0	0	0	35	9	9	ч	S	,==	п	0	20	55
m	,		Chittapur(MSDP)																
	Haveri	Haveri	Minority Morarji Desai																
			Residential PU college	80	1	m	0	0	0	84	4	6	0	9	7	4	0	25	109
4			Haveri(MSDP)																
	Koppa	Koppal	Minority Morarji Desai					7											
			Residential PU college,	82	0	1	0	0	0	83	4	11	3	4	10	4	0	36	119
S			Koppai																
	Koppai	Gangavathi	Gangavathi Minority Morarji Desai				,												
			Residential PU college	31	0	0	0	0	0	31	2	œ	0	2	9	2	0	20	51
9			Gangavathi(MSDP)																
	Raichur	Raichur																	
	-		Minority Morarji Desai	41	0	0	0	0	0	41	٣	13	ч	5	m	4	0	59	70
7			Residential PU collegeRaichur																
			Total	444	80	4	0	0	0	456	26	76	11	32	48	19	0	212	999

List of Urdu Secondary Schools - Education Department

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Į.	Total	125	107	901	119	51	80	80	80	69	546	77	214	108	
Enrollment	Class 9 and 10	64	32	301	52	25	39	39	41	25	218	50	98	45	
ш	Class 6 to 8	61	75	800	67	26	41	41	39	44	328	27	116	61	
	School	Secondary Only	Secondary Only	Up. Pr. Secondary and Higher Sec	Secondary Only	Pr. Up Pr. and Secondary Only	Pr. Up Pr. and Secondary Only	Secondary Only	Secondary Only	Pr. Up Pr. and Secondary Only	Secondary Only	Pr. Up Pr. and Secondary Only	Secondary Only	Secondary Only	
	School Name	GOVT- URDU HIGH SCHOOL STATION ROAD, BAG Secondary Only	GOVT- URDU HIGH SCHOOL KALADAGI	GOVT PB PU JR.COLL. JAMAKHANDI	GOVT URDU HS JAMAKHANDI	GOVT URDU BOYS HPS AND HS NO.6TIPPU NAGA Secondary Onl	GOVT URDU HPS 2 BANAHATTI	GOVT URDU HS HANAGANDI	GOVT URDU HS RABAKAVI	GOVT URDU BOYS MPS TERADAL	GOVT PU (HIGH SCHOOL) COLLEGE CHITTAVADG Secondary Only	29050400301 GOVT HRPS & RMSA AMLAPUR	GOVT H.S.BAGDAL	29050408708 GOVT H.S.MANHALLI	
	School code	29020200690	29020204715	29020908802	29020908511	29020910401	29020900604	29020901911	29020910301	29020913801	29120509205	29050400301	29050401112	29050408708	
	Block	BAGALKOT	BAGALKOT	JAMAKHANDI	JAMAKHANDI	JAMAKHANDI 29020910401	JAMAKHANDI	JAMAKHANDI	JAMAKHANDI	JAMAKHANDI	HOSAPETE	BIDAR	BIDAR	BIDAR	
	District	BAGALKOT	BAGALKOT	BAGALKOT	BAGALKOT	BAGALKOT	BAGALKOT	BAGALKOT	BAGALKOT	BAGALKOT	BALLARI	BIDAR	BIDAR	BIDAR	
	SI.No.	7	2	60	4	9	9	7	œ	00	5	=	12	13	

336	179	157	Secondary Only	01 GOVT H.S. MANNA-E-KHELLI	29050510101	HUMNABAD	BIDAR	30
97	39	58	Secondary Only	GOVT H.S. (URDU) HUDGI	29050503410	HUMNABAD	BIDAR	29
225	104	121	Secondary Only	002 GOVT H.S (BOYS) HUMNABAD	29050512002	HUMNABAD	BIDAR	28
98	44	g.	Secondary Only	03 GOVT H.S (GIRLS) HUMNABAD	29050511703	HUMNABAD	BIDAR	27
271	153	118	Secondary Only	326 GOVT H.S. HALLIKHED (B)	29050502826	HUMNABAD	BIDAR	26
138	70	68	Secondary Only	309 GOVT H.S (BOYS) CHITGUPPA	29050516609	HUMNABAD	BIDAR	25
238	111	127	Secondary Only	302 GOVT H.S (GIRLS) CHITGUPPA	29050514502	HUMNABAD	BIDAR	24
145	63	82	Secondary Only	STO GOVT H.S. CHANGLER	29050501610	HUMNABAD	BIDAR	23
8	25	4	Pr. Up Pr. and Secondary Only	302 GOVT HPS & RMSA (URDU) CHIDRI	29050417302	BIDAR	BIDAR	22
251	128	123	Secondary Only	210 GOVT H.S (GIRLS) BIDAR	29050415210	BIDAR	BIDAR	2
141	67	74	Secondary Only	GOVT H.S (BOYS) BIDAR	29050415209	BIDAR	BIDAR	20
71	35	36	Secondary Only	305 GOVT HIGH SCHOOL AMLAPUR	29050400305	BIDAR	BIDAR	16
24	0	24	Pr. Up Pr. and Secondary Only	503 GOVT(AIP) URDU HPS MARKUNDA	29050407503	BIDAR	BIDAR	8
187	82	105	Secondary Only	005 GOVT HIGH SCHOOL MANDAKNALLI	29050408005	BIDAR	BIDAR	17
171	84	87	Secondary Only	722 GOVT H.S GIRLS MAILOOR BIDAR	29050417722	BIDAR	BIDAR	16
158	57	101	Secondary Only	703 GOVT H.S. KAPLAPUR	29050406703	BIDAR	BIDAR	35
160	69	91	Secondary Only	29050406511 GOVT H.S.(URDU) KAMTHANA	290504065	BIDAR	BIDAR	4

31	BIDAR	HUMNABAD	2905050908	29050500906 GOVT H.S. (URDU) BEMALKHEDA	Secondary Only	25	17	42
32	BIDAR	HUMNABAD	29050506912	GOVT H.S. (URDU) NIRNA	Secondary Only	41	37	78
33	BIDAR	HUMNABAD	29050508205	GOVT H.S. (URDU) TALMADGI	Secondary Only	24	20	44
34	BIDAR	HUMNABAD	29050504904	GOVT H.S. KUMAR CHINCHOLI	Secondary Only	24	27	51
35	HAVERI	HAVERI	29110600704	0600704 RMSA UPGRADED URDU HS GUTTAL	Pr. Up Pr. and Secondary Only	32	0	32
36	HAVERI	HAVERI	29110602106	GOVT URDU HIGH SCHOOL KANVALLI	Secondary Only	54	49	103
37	HAVERI	HAVERI	29110600607	GOVT URDU HIGH SCHOOL DEVIHOSUR	Secondary Only	30	36	99
88	HAVERI	HAVERI	29110610402	0610402 RMSA UPGRADED URDU HS NAGENDRAMATTI	Pr. Up Pr. and Secondary Only	62	37	66
39	HAVERI	HAVERI	29110611103	GOVT URDU HIGH SCH HAVERI	Secondary Only	121	129	250
40	KALABURGI	KALABURGI CHITTAPUR	29040402431	GOVT HS CHITTAPUR	Secondary Only	142	127	269
4	KALABURGI	KALABURGI CHITTAPUR	29040405416	PUC COLLEGE KALAGI	Secondary Only	99	127	226
42	KALABURGI	KALABURGI CHITTAPUR	29040410473	GOVT HS SHAHABAD	Secondary Only	62	62	124
43	KALABURGI	KALABURGI CHITTAPUR	29040402706	GHS DANDOTI	Secondary Only	97	98	195
4	KALABURGI	KALABURGI CHITTAPUR	29040408911	GOVT HPS URDU NALWAR	Pr. Up Pr. and Secondary Only	12	17	29
45	KALABURGI	KALABURGI CHITTAPUR	29040409708	GOVT HPS URDU RAVOOR	Pr. Up Pr. and Secondary Only	24	13	37
46	KOPPAL	GANGAVATHI	29070217905	GANGAVATHI 29070217905 GOVT URDU HIGH SCHOOL GANGAVATHI	Secondary Only	123	91	214

0.4.40	0,100	4,040						
3 40	4 543 3 705 9 749	4 542		Total				
110	28	82	Secondary Only	29060810804 GOVT HIGH SCHOOL URDU SALAGUNDA	29060810804	SINDHANUR	RAICHUR	53
78	31	47	Secondary Only	29080717105 GOVT HIGH SCHOOL URDU FORT,RCR	29060717105	RAICHUR	RAICHUR	52
61	25	36	Secondary Only	29060716387 GOVT HIGH SCHOOL URDU P.COL ,RCR	29060716387	RAICHUR	RAICHUR	51
32	14	18	Pr. Up Pr. and Secondary Only	29060711154 GOVT.HIGHER PRIMARY SCHOOL URDU ARABMO	29060711154	RAICHUR	RAICHUR	50
33	13	20	Secondary Only	29080705908 GOVT HIGH SCHOOL URDU IDAPANUR	29060705906	RAICHUR	RAICHUR	49
189	96	93	Secondary Only	29070313008 GOVT HIGH SCHOOL TBP MUNIRABAD	29070313008	KOPPAL	KOPPAL	40
554	272	282	Secondary Only	29070318006 GOVT HIGH SCHOOL BOYS JUNIOR COLLEGE	29070318006	KOPPAL	KOPPAL	47

List of Urdu Primary Schools - Education Department

	-	74	151	0	35	0	0	10	38	69	C	45	152	0	0	20	0	107	14	10	23
1	9 Total	0	20	0	0	0	0	0	0	0	0	0	7	0	0	0	0	0	0	0	-
EUROIIIVEUR	Class 9 and 10	7 -	125										107								
"	φ	74	26	0	35	0	0	10	38	69	0	45	45	0	0	20	0	107	14	10	23
	chool Typ	Co- Edu.	Co- Edu.	Co- Edu.	Co- Edu	Co- Edu.	Co- Edu.	Co- Edu.	Boys	Girls	Co- Edu.	Co- Edu.	Co- Edu.	Co- Edu.	Co- Edu.	Co- Edu.	Co- Edu.	Co- Edu.	Co- Edu	Co- Edu.	Co. Edit
	School Category chool TypClass to 8	Primary with Upper Primary	Secondary Only	Primary	Primary with Upper Primary			Primary with Upper Primary	Primary with Upper Primary	Primary with Upper Primary	Primary	Primary with Upper Primary	Ŋ	Primary		Primary with Upper Primary		Primary with Upper Primary	Primary with Upper Primary	Primary with Upper Primary	Primary with
	School Name	GOVT- URDU BOYS MODEL PRIMARY SC	GOVT- URDU HIGH SCHOOL STATION RO	1206 GOVT- URDU BOYS LOWER PRIMARY SQ	GOVT- URDU BOYS HIGHER PRIMARY S	GOVT- URDU BOYS LOWER PRIMARY SQPrimary	2908 GOVT- URDU BOYS LOWER PRIMARY SQPrimary	GOVT- URDU BOYS HIGHER PRIMARY SI	GOVT- URDU BOYS MODEL PRIMARY SC	GOVT- URDU GIRLS HIGHER PRIMARY S	GOVT- URDU BOYS LOWER PRIMARY SO	GOVT- UBS MINAGAR GALLI, KALADAGI	GOVT- URDU HIGH SCHOOL KALADAGI	GOVT. URDU BOYS LOWER PRIMARY S	29020206206 GOVT-URDU BOYS LOWER PRIMARY SCIPrimary	GOVT- URDU BOYS HIGHER PRIMARY S	GOVT-UB LOWER PRIMARY SCHOOL TIMPrimary	GOVT- URDU GIRLS HIGHER PRIMARY S	GOVT- URDU BOYS HIGHER PRIMARY S	GOVT- URDU GIRLS HIGHER PRIMARY S	S VAAMING GEHEUR SVOR INGEL TAGE
	School code	2902020905	29020200690		1402	29020201902	29020202908	29020204102	29020204702	29020204704	29020204706	29020204709	29020204715	5102	29020206206	2902020209	29020208502	29020210201	29020210307	29020210602	100000000000000000000000000000000000000
	Block	BAGALKOT	BAGALKOT			BAGALKOT	BAGALKOT	BAGALKOT	BAGALKOT	BAGALKOT	BAGALKOT	BAGALKOT	BAGALKOT			BAGALKOT	BAGALKOT	BAGALKOT	BAGALKOT	BAGALKOT	TOVINOVO
	District	BAGALKO	BAGALKO	BAGALKO	BAGALKO T	BAGALKO	BAGALKO	BAGALKO	BAGALKO	BAGALKO	BAGALKO	BAGALKO	BAGALKO	BAGALKO	BAGALKO	BAGALKO T	BAGALKO	BAGALKO	BAGALKO	BAGALKO T	BAGALKO
	SINo	-	2	3	4	2	60	7	80	a	0	11	12	13	14	15	16	17	40	9	0

	B	42	Co- Edu.	Secondary Only	GOVT URDU HS HANAGANDI	29020901911	JAMAKHAN DI	BAGALKO	39
	0	0	Co- Edu.		GOVT URDU LPS SARADAR GUDD HANA Primary	29020901910	JAMAKHAN DI	BAGALKO	38
00	0	81	Co- Edu.	Primary with Upper Primary	GOVT URDU HPS HANGANADI	29020901909	JAMAKHAN Di	BAGALKO T	37
0	0	0	Co- Edu.	Primary	GOVT URDU LPS HALINGALI	29020901702	JAMAKHAN DI	BAGALKO	36
	0	0	Co- Edu.	Primary	GOVT URDU BOYS LPS GOTHE	29020901603	JAMAKHAN DI	BAGALKO	35
	0		Co- Edu.	Primary	GOVT URDU LPS CHIMMAD	29020901102	JAMAKHAN DI	BAGALKO T	34
	0	0	Co- Edu.	Primary	GOVT URDU LPS BIDARI	29020900702	JAMAKHAN Di	BAGALKO T	33
30	0	30	Co- Edu.		GOVT URDU HPS NO 4 KHDC BANAHATT	29020900632	DI	BAGALKO	32
227	80	147	Co- Edu.	Pr. Up Pr. and Secondary Only	GOVT URDU HPS 2 BANAHATTI	29020900604	DI	BAGALKO	3
96	0	96	Co- Edu.	Primary with Upper Primary	GOVT URDU HPS 1 BANAHATTI	29020900603	JAWAKHAN Di	BAGALKO	30
0	0	0	Co- Edu.	Primary	GOVT URDU LPS ASANGI	29020900409	DI DI	BAGALKO	29
56	0	56	Co- Edu	Primary with Upper Primary	GOVT URDU HPS ADIHUDI	29020900102	DI	BAGALKO	28
49	0	49	Co. Edu.	Primary with Upper Primary	GOVT- URDU BOYS HIGHER PRIMARY S	29020213203	BAGALKOT	BAGALKO	27
29		29	Co- Edu.	Upper Primary	GOVT- URDU BOYS HIGHER PRIMARY S	29020213005	BAGALKOT	BAGALKO	26
32		32	Co- Edu.	Upper Primary	29020212902 GOVT-URDU BOYS HIGHER PRIMARY SC	29020212902	BAGALKOT	BAGALKO	25
	0	0	Co- Edu.	SQPrimary	GOVT- URDU BOYS LOWER PRIMARY	29020212703	BAGALKOT	BAGALKO	24
			Co- Edu.	Primary	GOVT- UB LOWER PRIMARY SCHOOL MI	29020211113	BAGALKOT	BAGALKO	23
26	0	26	Co- Edu.	Upper Primary	GOVT- URDU BOYS HIGHER PRIMARY S	29020211112	BAGALKOT	T	22
7	0	14	Co- Edu.	Upper Primary	GOVT- URDU BOYS HIGHER PRIMARY SO	29020211111	BAGALKOT	BAGALKO	21

홈급	JAMAKHAN	29020902003		GOVT URDU HPS HIPPARGI	Primary with Upper Primary	Co- Edu.	28	0	28
JAMAKHAN DI	CHAN	29020902202		GOVT URDU LPS HULYAL	Primary	Co- Edu.	0	0	0
JAMA	JAMAKHAN	29020902403	GOVT URDU	403 GOVT URDU HPS HUNNUR	Primary with	Co- Edu.	21	0	21
JAMA	JAMAKHAN	29020902802	GOVT URDU	GOVT URDU LPS JAMBAGI BK	Primary	Co- Edu.	0	0	0
JAM	JAMAKHAN	29020904312	GOVT URDU	GOVT URDU LPS KULAHALLI	Primary	Co- Edu.	0	0	0
JAM/	JAMAKHAN	29020905903		GOVT URDU LPS SAVALAGI	Primary	Co- Edu.	0	0	0
AM IO	JAMAKHAN	29020906702		GOVT URDU BOYS LPS TODALABAGI	Primary	Co- Edu.	0	0	0
3	JAMAKHAN	29020906704	GOVT URDU	29020906704 GOVT URDU LPS KALABILAGI	Primary	Co-Edu.	0	0	0
3	JAMAKHAN	29020907401	GOVT URDU	GOVT URDU HPS 3 JAMAKHANDI	Primary with Upper Primary	Co- Edu.	9	0	91
2	JAMAKHAN DI	29020908001		GOVT URDU MPS 2 JAMAKHANDI	Primary with Upper Primary	Co- Edu.	89	0	48
\$ 5	JAMAKHAN	29020908511		GOVT URDU HS JAMAKHANDI	Secondary Only	Co- Edu.	75	119	194
A	JAMAKHAN DI	29020908802		GOVT PB PU JR.COLL. JAMAKHANDI	Up. Pr. Secondary and Higher Sec	Co- Edu.	069	106	1,591
15	JAMAKHAN	29020909201		GOVT URDU HPS NO.5 JAMAKHANDI	Primary with Upper Primary	Co- Edu.	32	0	32
돌급	JAMAKHAN	29020909502		GOVT URDU HPS NO. 1 JAMAKHANDI	Primary with Upper Primary	Co- Edu.	108	0	108
A D	JAMAKHAN	29020910301	GOVT URDU	GOVT URDU HS RABAKAVI	Secondary Only	Co- Edu.	34	80	114
\$ 5	JAMAKHAN	29020910302	GOVT URDU	GOVT URDU LPS MAHALINGESHWAR COPrimary	Primary	Co- Edu.	0	0	0
Y a	JAMAKHAN	29020910401	GOVT URDU	GOVT URDU BOYS HPS AND HS NO.6TIP	Pr. Up Pr. and Secondary Only	Co- Edu.	130	51	181
30	JAMAKHAN	29020910405	GOVT URDU	29020910405 GOVT URDU LPS RAHIMAT NAGAR JAMK Primary	Primary	Co- Edu.	0	0	0

80	79	78	77	76	75	7.4	73	72	71	70	69	68	67	66	65	64	63	62	61	60	59	58
KALABUR GI	KALABUR GI	KALABUR	KALABUR	KALABUR GI	KALABUR	KALABUR GI	KALABUR	KALABUR GI	KALABUR	KALABUR GI	KALABUR GI	KALABUR GI	KALABUR	KALABUR	KALABUR	KALABUR	BAGALKO T	BAGALKO T	BAGALKO T	BAGALKO T	BAGALKO T	T
CHITTAPUR	CHITTAPUR	CHITTAPUR	CHITTAPUR	CHITTAPUR	CHITTAPUR	CHITTAPUR	CHITTAPUR	CHITTAPUR	CHITTAPUR	CHITTAPUR	CHITTAPUR	CHITTAPUR	CHITTAPUR	CHITTAPUR	CHITTAPUR	CHITTAPUR	JANAKHAN Di	JANAKHAN Di	JANAKHAN Di	JAMAKHAN Di	JANAKHAN Di	DI
29040403503	28040403304	29040403204	29040403101	29040402904	29040402706	29040402702	28040402431	29040402420	29040402411	29040402402	29040402303	29040401703	29040401113			29040400207	29020914201	29020913801	29020913401	29020912501	29020912101	29020911102
GOVT HPS URDU HALKATTA	GOVT HPS URDU GUNDAGURTHI	GOVT LPS URDU GOTUR	GLPS URDU GOLA (K)	29040402904 GOVT HPS URDU DIGGAON	GHS DANDOTI	29040402702 GOVT HPS URDU DANDOTI	29040402431 GOVTHS CHITTAPUR	29040402420 GOVT HPS URDU (BOYS) CHITTAP	GOVT GIRLS LPS [URDU]CHITTAPUR	GOVT HPS URDU ASARAMOHALLA CHIT	GOVT HPS URBU CHINCHOLLI (H)	GOVT HPS URDU BHAGODI	GOVT LPS URDU SHANTHNAGAR BANKI	29040400705 GOVT LPS URDU ARANKAL	29040400603 GLPS URDU AREJAMBGA	GOVT LPS URDU ALAHALLI	GOVT URDU GIRLS SCHOOL TERADAL	GOVT URDU BOYS MPS TERADAL	GOVT URDU HPS RABAKAVI	GOVT URDU HPS HOSUR	GOVT URDU HPS RAMAPUR	GOVT URDU LPS LAXMI NAGAR BANAHAPrimary
Primary with Upper Primary	Upper Primary	Primary	Primary	Primary with Upper Primary	Secondary Only	Primary with Upper Primary	Secondary Only	Primary with Upper Primary	Primary	Primary with Upper Primary	Primary with Upper Primary	Primary with Upper Primary	Primary	Primary	Primary	Primary	Primary	Pr. Up Pr. and Secondary Only	Primary with Upper Primary	Upper Primary	Primary with Upper Primary	Primary
Co- Edu.	Co- Edu.	Co- Edu.	Co- Edu.	Co- Edu	Co- Edu	Co- Edu.	Co- Edu.	Co- Edu.	Co- Edu.	Co- Edu.	Co- Edu.	Co- Edu.	Co- Edu	Co- Edu.	Co- Edu.	Co- Edu.	Girls	Co- Edu.	Co- Edu.	Co- Edu.	Co- Edu	Co- Edu.
45	29	0	0	45	102	57	106	48	0	49	23	37	0	0	0	0	0	117	69	21	49	0
0	0	0	0	0	195	0	269	0	0	0	0	0	0	0	0	0	0	69	0	0	0	0
45	29	0	0	45	297	57	375	48	٥	49	23	37	0	0	0	0	0	186	69	21	49	0

81	GI	CHITTAPUR	29040404002	GOVT HPS URDU HONAGUNTA	Upper Primary	Co- Edu.	53	0	53
82	KALABUR	CHITTAPUR	29040404103	GOVT LPS URDU HOSSUR	Primary	Co. Feb.	0	6	C
83	KALABUR	CHITTAPUR	CHITTAPUR 29040404202	GLPS URDU HULGERA	Primary	190	0	0	
84	KALABUR GI	CHITTAPUR 29040404	29040404402	402 GOVT HPS URDU INGALAGI	Primary with Upper Primary	Co-Edu.	43	0	43
85	KALABUR	CHITTAPUR	CHITTAPUR 29040405416	PUC COLLEGE KALAGI	Secondary Only	Co. Fide:	84	906	244
98	KALABUR GI	CHITTAPUR	29040405419		Primary with	Co- Edu.	88	0	89
87	KALABUR GI	CHITTAPUR 29040405	29040405602	GOVT HPS URDU KALLHIPPARGA	Primary with Upper Primary	Co- Edu.	15	0	15
88	KALABUR	CHITTAPUR	29040406805	GOVT LPS URDU KORWAR	Primary	Co- Edu.	0	0	l°
88	KALABUR GI	CHITTAPUR	29040407002	CHITTAPUR 29040407002 GOVT HPS URDU KUNDANOOR	Primary with Upper Primary	Co- Edu.	19	0	19
8	KALABUR	CHITTAPUR 29040407	29040407804	GOVT LPS URDU MANGALGI	Primary	Co Edu	0	0	100
16	KALABUR	CHITTAPUR	29040408107	GHPS URDU MARTUR	Primary with Upper Primary	Co- Edu.	21	0	22
92	KALABUR GI	CHITTAPUR	29040408703	GOVT HPS MUGATA [URDU]	Primary with Upper Primary	Co- Edu.	33	0	32
93	KALABUR GI	CHITTAPUR	29040408911	GOVT HPS URDU NALWAR	Pr. Up Pr. and Secondary Only	Co- Edu.	35	29	8
94	KALABUR GI	CHITTAPUR	29040408916	GOVT HPS URDU STN. NALWAR	Primary with	Co- Edu	19	0	19
96	KALABUR	CHITTAPUR	29040409302	GOVT LPS URDU RAJAPUR	Primary	Co. Feb.	6	0	ľ
96	KALABUR	CHITTAPUR 29040409	29040409708	GOVT HPS URDU RAVOOR	Pr. Up Pr. and Secondary Only	Co- Edu.	99	37	97
97	KALABUR	CHITTAPUR	29040409801	GOVT LPS REVEGI URDU	Primary	Co Edu	c	c	10
98	KALABUR	CHITTAPUR	29040410407	GOVT GIRLS MPS URDU SHAHABAD	Primary with Upper Primary	Co- Edu.	98	0	99
NO CONTRACTOR AND ADDRESS OF	KALABUR	CHITTAPUR	29040410458	GOVT HPS URDU LOWER MADDI SBD	Primary with Upper Primary	Co- Edu.	13	0	13
100	KALABUR	CHITTAPUR	29040410473	GOVT HS SHAHABAD	Secondary Only	Co. Edit	60	124	174
101	KALABUR	CHITTAPUR	29040410475	GOVT URDU HPS SHAHABAD(K)	Primary with Upper Primary	Co-Edu.	63	0	53
		CHITTAPUR	CHITTAPUR 29040410602	GOVT LPS URDU SHELLAGI	Primary	Co- Edu.	0	0	ľ
	- 1	CHITTAPUR	29040411205	GOVT LPS URDU TENGALI	Primary	Co- Edu.	0	0	ľ
	104 KALABUR	CHITTAPUR 29040411	406	GLPS URDU TONSANAHALLII (S)	Primary	Co. Edi:	1	0	9

45	0	45	Co- Edu.	Upper Primary	29050402402 GOVT URDU HPS BOWAGI	29050402402	BIDAR	BIDAR	128
0	0	0	Co- Edu.	Primary	GOVT URDU LPS BAMPALLI	29050402202	BIDAR	BIDAR	127
17	0	17	Co- Edu.		GOVT HRPS URDU BELLURA	29050401902	BIDAR	BIDAR	126
74	0	14	Co- Edu.	Upper Primary	29050401703 GOVT HRPS (URDU) BUDHERA	29050401703	BIDAR	BIDAR	125
0	0	0	Co- Edu.		GOVT LPS (URDU) BOMBALGI	29050401603	BIDAR	BIDAR	124
7	0	1	Co- Edu,	Upper Primary	GOVT HPS URDU BHANGOOR	29050401502	BIDAR	BIDAR	123
95 55	0	55	Co- Edu.	with	29050401403 GOVT HRPS (URDU) BHAIRNALLI	29050401403	BIDAR	BIDAR	122
0	0	0	Co- Edu.	percent.	GOVT LPS DARVESH GALLI BAGDAL UR	29050401113	BIDAR	BIDAR	121
293	214	79	Co- Edu.	Secondary Only	29050401112 GOVT H.S.BAGDAL	29050401112	BIDAR	BIDAR	120
86	0	86	Co- Edu.	Upper Primary	GOVT HRPS (URDU) BAGDAL	29050401111	BIDAR	BIDAR	119
33	0	33	Girls	Primary with Upper Primary	GOVT GPS BAGDAL	29050401102	BIDAR	BIDAR	118
4	0	4	Co- Edu.	with	GOVT HPS URDU DARGA ASTOOR	29050401002	BIDAR	BIDAR	117
0	0	0	Co-Edu.	Primary	GOVT LPS URDU ATIWAL	29050400602	BIDAR	BIDAR	116
45	0	45	Co- Edu.	Primary with Upper Primary	GOVT URDU HPS ANDOOR	29050400502	BIDAR	BIDAR	115
0	0	0	Co- Edu.	Primary	GOVT LRPS (URDU) ALIAMBER	29050400406	BIDAR	BIDAR	7
0	0	0	Co- Edu	Primary	GOVT LRPS AMLAPUR URDU (EXT)	29050400306	BIDAR	BIDAR	113
97	71	26	Co- Edu	Secondary Only	29050400305 GOVT HIGH SCHOOL AMLAPUR	29050400305	BIDAR	BIDAR	112
245	77	168	Co- Edu	Pr. Up Pr. and Secondary Only	GOVT HRPS & RMSA AMLAPUR	29050400301	BIDAR	BIDAR	111
0	0	0	Co- Edu.	Primary	GOVT LRPS URDU ALIYABAD	29050400203	BIDAR	BIDAR	110
46	0	46	Co-Edu.	Primary with Upper Primary	GOVT HRPS (URDU) AURAD (S)	29050400103	BIDAR	BIDAR	109
0	0	0	Co- Edu.	Primary	GLPS TARKASPETH URDU	29040415301	CHITTAPUR	KALABUR	108
4	0	14	Co- Edu.	Primary with Upper Primary	GHPS URDU IVANI	29040412202	CHITTAPUR	KALABUR GI	107
0	0	0	Co- Edu.		GOVT LPS URDU WATWATI	29040411902	CHITTAPUR	KALABUR	106
30	0	30	Co- Edu	Primary with Upper Primary	29040411802 GOVT HPS URDU WADI	29040411802	CHITTAPUR	KALABUR GI	105

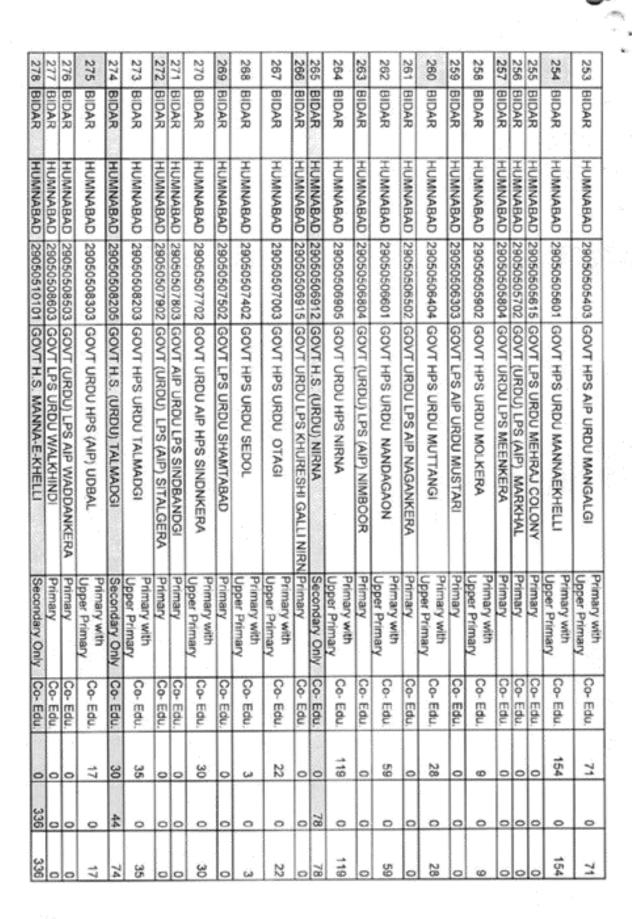
BIDAR 29050402704 GOVT LPS KHAZANAGAR BADAWANE CP-finary BIDAR 29050402705 GOVT HRPS (URDU) CHITTA Primary with Co- Edu. BIDAR 29050402705 GOVT HPS (URDU) CHITTA Upper Primary Co- Edu. BIDAR 29050403505 GOVT LPS URDU CHONDI Primary with Co- Edu. BIDAR 29050403506 GOVT LPS URDU CHILLARGI Upper Primary Co- Edu. BIDAR 29050403506 GOVT LPS URDU CHILLARGI Primary Co- Edu. BIDAR 29050403506 GOVT LPS URDU CHILLARGI Primary Co- Edu. BIDAR 29050403102 GOVT LPS URDU CHILLARGI Primary Co- Edu. BIDAR 29050404102 GOVT LPS URDU CHILLARGI Primary Co- Edu. BIDAR 2905040404102 GOVT LPS URDU CHILLARGI Primary Co- Edu. BIDAR 2905040404102 GOVT LPS URDU HOCHAKNALLI Upper Primary Co- Edu. BIDAR 290504040402 GOVT LPS URDU HOCHAKNALLI Upper Primary Co- Edu. BIDAR 29050406502	129	_	BIDAR	29050402603	603 GOVT HRPS (URDU) BAROOR	Primary with Upper Primary	Co- Edu.	20	0	20
BIDAR BIDAR 29050402706 GOVT HRPS (URDU) CHATNALLI Primary with Upper Primary Oc. Edu. BIDAR BIDAR 29050403803 GOVT HPS (URDU) CHITTA Upper Primary Co. Edu. BIDAR BIDAR 29050403303 GOVT HPS (URDU) CHITTAA Primary with Co. Edu. BIDAR BIDAR 29050403303 GOVT LPS URDU CHINTAAL Primary BIDAR BIDAR 29050403003 GOVT LPS URDU CHINTAAL Primary BIDAR BIDAR 29050403003 GOVT LPS URDU CHINTAAL Primary Co. Edu. BIDAR BIDAR 2905040402 GOVT LPS (URDU) FATTEPUR Primary Co. Edu. BIDAR BIDAR 2905040402 GOVT LPS (URDU) FATTEPUR Primary Co. Edu. BIDAR 2905040402 GOVT LPS (URDU) GADGI Primary Co. Edu. BIDAR 2905040402 GOVT LPS (URDU) HONNADDI Primary Co. Edu. BIDAR 2905040402 GOVT LPS (URDU) HONNADDI Primary Co. Edu. BIDAR 2905040402 GOVT LPS (URDU) HONNADDI	130	BIDAR	BIDAR	29050402704	GOVT LPS KHAZANAGAR BADAWANE		Co- Edu.	0	0	0
BIDAR BIDAR 29050402804 GOVT HPS (URDU) CHITTA Primary with USDE Primary Co- Edu BIDAR 29050403303 GOVT LPS URDU CHILLARGI Primary Primary Co- Edu BIDAR BIDAR 29050403503 GOVT LPS URDU CHILLARGI Primary Co- Edu BIDAR 29050403503 GOVT LPS URDU CHILLARGI Primary Co- Edu BIDAR BIDAR 29050403503 GOVT LPS URDU CHINTALGERA Primary Co- Edu BIDAR BIDAR 29050403502 GOVT LPS URDU CHINTALGERA Primary Co- Edu BIDAR BIDAR 29050404102 GOVT LPS URDU CHINTALGERA Primary Co- Edu BIDAR BIDAR 29050404202 GOVT LPS URDU HAMILADUR Primary Co- Edu BIDAR 29050404602 GOVT LPS URDU HAMILADUR Primary Co- Edu BIDAR 29050406402 GOVT LPS URDU HAMILADUR Primary Co- Edu BIDAR 290504050303 GOVT LPS URDU HAMILADUR Primary Co- Edu BIDAR 290504050302 G	131	_	BIDAR	29050402705		Primary with Upper Primary	Co- Edu.	33	0	33
BIDAR BIDAR 29050403003 GOVT LPS URDU CHONDI Primary Co- Edu BIDAR 29050403003 GOVT LPS URDU CHILLARGI Upper Primary Co- Edu BIDAR 29050403506 GOVT LPS URDU CHIMKOD Primary Co- Edu BIDAR 29050403503 GOVT LPS URDU CHIMTALGERA Primary Co- Edu BIDAR 29050403503 GOVT LPS URDU CHIMTALGERA Primary Co- Edu BIDAR 2905040402 GOVT LPS (URDU) FATTEPUR Primary Co- Edu BIDAR 2905040402 GOVT LPS (URDU) GANGI Primary Co- Edu BIDAR 2905040402 GOVT LPS (URDU) GANGI Primary Co- Edu BIDAR 2905040402 GOVT LPS (URDU) HONNADDI Primary Co- Edu BIDAR 29050404020 GOVT LPS URDU HOKRANA (B) Primary Co- Edu BIDAR 29050404020 GOVT LPS URDU HOKRANA (B) Primary Co- Edu BIDAR 29050405020 GOVT LPS URDU HOKRANA (C) Primary Co- Edu BIDAR 29050405802 <td< td=""><td>132</td><td>_</td><td>BIDAR</td><td>29050402904</td><td></td><td>Primary with Upper Primary</td><td>Co- Edu.</td><td>90</td><td>0</td><td>80</td></td<>	132	_	BIDAR	29050402904		Primary with Upper Primary	Co- Edu.	90	0	80
BIDAR 29050403304 GOVT HPS URDU CHILLARGI Primary with Upper Primary Co- Edu BIDAR 28050403506 GOVT LPS URDU CHIMKOD Primary Co- Edu BIDAR 28050403802 GOVT LPS URDU CHINTALGERA Primary Co- Edu BIDAR 28050403802 GOVT LPS URDU CHINTALGERA Primary Co- Edu BIDAR 28050404202 GOVT LPS (URDU) GUNNALLI Upper Primary Co- Edu BIDAR 28050404202 GOVT LPS (URDU) GADGI Primary with Co- Edu BIDAR 280504040202 GOVT LPS (URDU) HOCHAKNALLI Upper Primary Co- Edu BIDAR 28050404602 GOVT LPS (URDU) HOCHAKNALLI Upper Primary Co- Edu BIDAR 280504040202 GOVT LPS (URDU) HONNADDI Primary with Co- Edu BIDAR 280504040202 GOVT LPS (URDU) HOKRANA (B) Primary Co- Edu BIDAR 28050405402 GOVT LPS URDU HOKRANA (B) Primary Co- Edu BIDAR 28050405602 GOVT LPS URDU HOKRANA (C) Primary Co- Edu BIDAR	133	_	BIDAR	29050403003	GOVT LPS URDU CHONDI	Primary	Co- Edu.	0	0	0
BIDAR BIDAR 29050403506 GOVT LPS URDU CHIMKOD Primary Co-Edu BIDAR 29050403503 GOVT LPS URDU CHINTALGERA Primary Co-Edu BIDAR 29050403902 GOVT LPS (URDU) FATTEPUR Primary Co-Edu BIDAR 29050404102 GOVT LPS (URDU) GHOBEPALLY Primary with Co-Edu BIDAR 2905040402 GOVT LPS (URDU) GHOEPALLY Primary with Co-Edu BIDAR 2905040402 GOVT LPS (URDU) HOCHAKNALLI Upper Primary Co-Edu BIDAR 2905040402 GOVT LPS (URDU) HONNADDI Primary with Co-Edu BIDAR 29050404020 GOVT LPS (URDU) HAMILAPUR Upper Primary Co-Edu BIDAR 29050405201 GOVT LPS (URDU) HAMILAPUR Upper Primary Co-Edu BIDAR 29050405302 GOVT LPS URDU HOKRANA (B) Primary Co-Edu BIDAR 29050405602 GOVT LPS URDU MAMBAD Primary Co-Edu BIDAR 29050405602 GOVT HPS URDU KANNALLI Primary with Co-Edu BIDAR <	134	_	BIDAR		GOVT HPS URDU CHILLARGI	Primary with Upper Primary	Co- Edu.	24	0	24
BIDAR BIDAR 28050403803 GOVT LPS URDU CHINTALGERA Primary Co- Edu BIDAR 28050403802 GOVT LPS (URDU) EATTEPUR Primary Co- Edu BIDAR 28050404102 GOVT LPS (URDU) GUNNALLI Uppoer Primary Co- Edu BIDAR 29050404402 GOVT LPS (URDU) GHODEPALLY Primary with Co- Edu BIDAR 29050404602 GOVT LPS (URDU) GHODEPALLY Primary Co- Edu BIDAR 29050404020 GOVT LPS (URDU) HONINADDI Primary Co- Edu BIDAR BIDAR 29050404020 GOVT LPS (URDU) HAMILAPUR Drimary Co- Edu BIDAR BIDAR 29050404030 GOVT LPS (URDU) HAMILAPUR Drimary Co- Edu BIDAR 2905040500 GOVT LPS URDU HOKRANA (B) Primary Co- Edu BIDAR 2905040500 GOVT LPS URDU HOKRANA (B) Primary Co- Edu BIDAR 2905040500 GOVT LPS URDU INAMABAD Primary Co- Edu BIDAR 2905040500 GOVT LPS URDU INAMABAD Primary Co- Edu BIDAR 2905040500 GOVT HRPS (URDU) KHASEMPUR (C) Upper Primary Co- Edu BIDAR 29050406	135		BIDAR	29050403506		Primary	Co- Edu.	0	0	0
BIDAR 29050403902 GOVT LPS (URDU) GUNNALLI Primary with Primary Co- Edu. BIDAR 29050404102 GOVT HPS (URDU) GADGI Primary with Primary Co- Edu. BIDAR 29050404402 GOVT LPS (URDU) GADGI Primary Co- Edu. BIDAR 29050404402 GOVT LPS (URDU) GADGI Primary Co- Edu. BIDAR 29050404402 GOVT LPS (URDU) HONNADDI Primary Co- Edu. BIDAR 29050404702 GOVT LPS (URDU) HONNADDI Primary Co- Edu. BIDAR 29050405202 GOVT LPS (URDU) HAMILAPUR Primary Co- Edu. BIDAR 29050405602 GOVT LPS (URDU) HAMILAPUR Primary Co- Edu. BIDAR 29050405602 GOVT LPS URDU HOKRANA (B) Primary Co- Edu. BIDAR 29050405602 GOVT LPS URDU MAMBAD Primary Co- Edu. BIDAR 29050405802 GOVT HPS (URDU) KHASEMPUR (C) Upper Primary Co- Edu. BIDAR 29050405802 GOVT HPS URDU KADWAD Primary with Co- Edu. BIDAR 2905	138		BIDAR	29050403603	GOVT LPS URDU CHINTALGERA	Primary	Co- Edu.	0	0	0
BIDAR 29056404102 GOVT HPS (URDU) GUNNALLI Primary with Upper Primary Co- Edu. BIDAR 29056404202 GOVT LPS AIP (URDU) GADEPALLY Primary Co- Edu. BIDAR 290564044202 GOVT LPS (URDU) GHODEPALLY Primary Co- Edu. BIDAR 29050404602 GOVT LPS (URDU) GHODEPALLY Primary Co- Edu. BIDAR 29050404702 GOVT LPS (URDU) HONNADDI Primary with Co- Edu. BIDAR 29050405201 GOVT LPS (URDU) HAMILAPUR Dipper Primary Co- Edu. BIDAR 29050405302 GOVT LPS URDU HOKRANA (B) Primary with Co- Edu. BIDAR 29050405402 GOVT LPS URDU MAMBAD Primary Co- Edu. BIDAR 29050405602 GOVT LPS URDU MAMBAD Primary Co- Edu. BIDAR 29050405802 GOVT URDU LPS JAMPAD Primary with Co- Edu. BIDAR 29050405802 GOVT HPS (URDU) KANNALLI Primary with Co- Edu. BIDAR 29050405802 GOVT HPS (URDU) KANNALLI Primary with Co- Edu. BIDA	137	BIDAR	BIDAR	29050403902	GOVT LPS (URDU) FATTEPUR	Primary	Co- Edu.	0	0	0
BIDAR 29050404202 GOVT LPS AIP (URDU) GADGI Primary Co- Edu. BIDAR 29050404402 GOVT LPS (URDU) GHODEPALLY Primary Co- Edu. BIDAR 29050404402 GOVT LPS (URDU) HONNADDI Primary with Co- Edu. BIDAR 29050404502 GOVT LPS (URDU) HONNADDI Primary with Co- Edu. BIDAR 29050405201 GOVT LPS (URDU) HAMILAPUR Primary with Co- Edu. BIDAR 29050405302 GOVT LPS URDU HOKRANA (B) Primary with Co- Edu. BIDAR 29050405402 GOVT LPS URDU HOKRANA (B) Primary with Co- Edu. BIDAR 29050405602 GOVT LPS URDU HOKRANA (B) Primary with Co- Edu. BIDAR 29050405602 GOVT LPS URDU HAMEAD Primary with Co- Edu. BIDAR 29050405602 GOVT HPS URDU KADWADA Primary with Co- Edu. BIDAR 29050405902 GOVT HPS URDU KADWADA Upper Primary Co- Edu. BIDAR 29050406502 GOVT HPS URDU KADWAD Primary with Co- Edu. BIDAR 29050406502 GOVT HPS URDU KADWAD Primary with Co- Edu. BIDAR 29050406502 GOVT HPS URDU KADWAD	138		BIDAR	-	GOVT HPS (URDU) GUNNALLI	Primary with Upper Primary	Co- Edu.	80	0	80
BIDAR 29050404402 GOVT LPS (URDU) GHODEPALLY Primary Co- Edu. BIDAR 29050404402 GOVT HPS URDU HOCHAKNALLI Primary with Co- Edu. BIDAR BIDAR 29050404702 GOVT LPS (URDU) HONNADDI Primary Co- Edu. BIDAR BIDAR 29050405201 GOVT LPS (URDU) HAMILAPUR Primary Co- Edu. BIDAR BIDAR 29050405402 GOVT LPS URDU HOKRANA (B) Primary Co- Edu. BIDAR BIDAR 29050405602 GOVT LPS URDU IMAMBAD Primary Co- Edu. BIDAR BIDAR 29050405602 GOVT LPS URDU IMAMBAD Primary with Co- Edu. BIDAR 29050405602 GOVT UPS (URDU) KHASEMPUR (C) Primary with Co- Edu. BIDAR 29050405602 GOVT HPS (URDU) KHASEMPUR (C) Upper Primary Co- Edu. BIDAR 29050405602 GOVT HPS (URDU) KANNALLI Primary with Co- Edu. BIDAR 29050406602 GOVT HPS (URDU) KANNALLI Primary with Co- Edu. BIDAR 29050406602 GOVT HPS (UR	139		BIDAR	29050404202		Primary	Co- Edu.	0	0	0
BIDAR 29050404602 GOVT HPS URDU HOCHAKNALLI Primary with Upper Primary Co- Edu. BIDAR 29050404702 GOVT LPS (URDU) HONNADDI Primary with Co- Edu. BIDAR BIDAR 29050405201 GOVT LPS (URDU) HAMILLAPUR Primary with Co- Edu. BIDAR BIDAR 29050405402 GOVT LPS URDU HOKRANA (B) Primary Co- Edu. BIDAR BIDAR 29050405502 GOVT LPS URDU HOKRANA (K) Primary Co- Edu. BIDAR BIDAR 29050405602 GOVT LPS URDU INAMBAD Primary Co- Edu. BIDAR BIDAR 29050405602 GOVT HPS (URDU) JANWADA Primary Co- Edu. BIDAR 29050405802 GOVT HRPS (URDU) KHASEMPUR (C) Primary with Co- Edu. BIDAR 29050405802 GOVT HRPS (URDU) KANALLI Primary with Co- Edu. BIDAR 29050406600 GOVT HPS URDU KADWAD Primary with Co- Edu. BIDAR 29050406406 GOVT HPS URDU KAMATHAN Primary with Co- Edu. BIDAR 29050406406 GOVT HPS URDU KAMATHAN	140	BIDAR	BIDAR	29050404402		Primary	Co- Edu.	0	0	0
BIDAR 29050404702 GOVT LPS (URDU) HOMNADDI Primary Co- Edu. BIDAR 29050405201 GOVT LPS (URDU) HAMILAPUR Primary with Upper Primary Co- Edu. BIDAR 29050405302 GOVT LPS URDU HOKRANA (B) Primary Co- Edu. BIDAR 29050405502 GOVT LPS URDU HOKRANA (K) Primary Co- Edu. BIDAR 29050405602 GOVT LPS URDU JANWADA Primary with Co- Edu. BIDAR 29050405602 GOVT URDU LPS JAMPAD Primary with Co- Edu. BIDAR 29050405802 GOVT HRS (URDU) KHASEMPUR (C) Upper Primary Co- Edu. BIDAR 29050405802 GOVT HPS (URDU) KANNALLI Primary with Co- Edu. BIDAR 29050406502 GOVT HPS (URDU) KANNALLI Primary with Co- Edu. BIDAR 29050406502 GOVT HPS (URDU) KANNALLI Primary with Co- Edu. BIDAR 29050406508 GOVT HPS (URDU) KANNALLI Primary with Co- Edu. BIDAR 29050406508 GOVT HPS (URDU) KANNALLI Primary with Co- Edu.	141		BIDAR	29050404602		Primary with Upper Primary	Co- Edu.	80	0	.00
BIDAR 29050405201 GOVT HPS (URDU) HAMILAPUR Primary with Upper Primary Co- Edu. BIDAR 29050405302 GOVT LPS URDU HOKRANA (B) Primary Co- Edu. BIDAR BIDAR 29050405402 GOVT LPS URDU HOKRANA (K) Primary Co- Edu. BIDAR BIDAR 29050405602 GOVT LPS URDU JANWADA Primary with Co- Edu. BIDAR BIDAR 29050405802 GOVT URDU LPS JAMPAD Primary with Co- Edu. BIDAR BIDAR 29050405802 GOVT HRPS (URDU) KHASEMPUR (C) Upper Primary Co- Edu. BIDAR BIDAR 29050405802 GOVT HPS (URDU) KANALLI Primary with Co- Edu. BIDAR 29050406502 GOVT LPS (URDU) KANALLI Primary with Co- Edu. BIDAR 29050406405 GOVT HPS (URDU) KAMATHANA Primary with Co- Edu. BIDAR 29050406508 GOVT HPS (URDU) KAMATHANA Primary with Co- Edu.	142	\neg	BIDAR	~		Primary	Co- Edu.	0	0	0
BIDAR 29050406302 GOVT LPS URDU HOKRANA (B) Primary Co- Edu. BIDAR 29050406402 GOVT LPS A.I.P. URDU HOKRANA (K) Primary Co- Edu. BIDAR BIDAR 29050406602 GOVT LPS URDU IMAMBAD Primary Co- Edu. BIDAR BIDAR 29050406502 GOVT HPS (URDU) JANNADA Primary with Co- Edu. BIDAR BIDAR 29050406502 GOVT HRPS (URDU) KHASEMPUR (C) Primary with Co- Edu. BIDAR BIDAR 29050406502 GOVT HPS URDU KOLAR (K) Primary with Co- Edu. BIDAR BIDAR 29050406502 GOVT HPS URDU KADWALLI Primary with Co- Edu. BIDAR 29050406602 GOVT HPS URDU KADWAD Primary with Co- Edu. BIDAR 29050406608 GOVT HPS URDU KADWAD Primary with Co- Edu. BIDAR 29050406608 GOVT HPS URDU KADWAD Primary with Co- Edu.	143		BIDAR	29050405201	GOVT HPS (URDU) HAMILAPUR	Primary with Upper Primary	Co- Edu.	99	0	99
BIDAR 29050405402 GOVT LPS A.I.P. URDU HOKRANA (K) Primary Co- Edu. BIDAR 29050405602 GOVT LPS URDU IMAMBAD Primary Co- Edu. BIDAR 29050405601 GOVT HPS (URDU) JANWADA Primary with Upper Primary Co- Edu. BIDAR 29050405802 GOVT HRPS (URDU) KHASEMPUR (C) Primary with Upper Primary Co- Edu. BIDAR 29050405007 GOVT HRPS (URDU) KANNALLI Primary with Upper Primary Co- Edu. BIDAR 29050406405 GOVT HPS (URDU) KAMATHANA Primary with Upper Primary Co- Edu. BIDAR 29050406508 GOVT HPS (URDU) KAMATHANA Primary with Upper Primary Co- Edu.	144	$\overline{}$	BIDAR	29050405302	GOVT LPS URDU HOKRANA (B)	Primary	Co- Edu.	0	0	0
BIDAR BIDAR 29050405602 GOVT LPS URDU IMAMBAD Primary with Upper Primary Co- Edu. BIDAR 29050405711 GOVT HPS (URDU) JANWADA Primary with Upper Primary Co- Edu. BIDAR 29050405802 GOVT HRPS (URDU) KHASEMPUR (C) Primary with Upper Primary Co- Edu. BIDAR 29050405902 GOVT HPS URDU KOLAR (K) Upper Primary Co- Edu. BIDAR 29050406202 GOVT LPS (URDU) KANNALLI Primary with Upper Primary Co- Edu. BIDAR 29050406405 GOVT HPS URDU KADWAD Primary with Upper Primary Co- Edu. BIDAR 29050406508 GOVT HPS (URDU) KAMATHANA Primary with Upper Primary Co- Edu.	145		BIDAR	29050405402	LPS A.I.P. URDU HOKRANA	Primary	Co- Edu.	0	0	0
BIDAR 29050406711 GOVT HPS (URDU) JANWADA Primary with Upper Primary Co- Edu. BIDAR 290504065802 GOVT HRPS (URDU) KHASEMPUR (C) Primary with Co- Edu. Co- Edu. BIDAR 29050406502 GOVT HRPS (URDU) KHASEMPUR (C) Primary with Upper Primary Co- Edu. BIDAR 29050406502 GOVT HPS URDU KADWAD Primary with Co- Edu. Co- Edu. BIDAR 29050406508 GOVT HPS URDU KADWAD Primary with Upper Primary Co- Edu. BIDAR 29050406508 GOVT HPS URDU) KAMATHANA Primary with Upper Primary Co- Edu.	146	_	BIDAR	29050405602		Primary	Co- Edu.	0	0	0
BIDAR BIDAR 29050405802 GOVT URDU LPS JAMPAD Primary Co- Edu. BIDAR 29050405902 GOVT HRPS (URDU) KHASEMPUR (C) Primary with Upper Primary Co- Edu. BIDAR 29050406502 GOVT HPS URDU KOLAR (K) Primary with Upper Primary Co- Edu. BIDAR 29050406502 GOVT LPS (URDU) KANNALLI Primary with Upper Primary Co- Edu. BIDAR 29050406508 GOVT HPS (URDU) KAMATHANA Primary with Upper Primary Co- Edu.	147	$\overline{}$	BIDAR	29050405711	GOVT HPS (URDU) JANWADA	Primary with Upper Primary	Co- Edu.	96	0	86
BIDAR 29050405902 GOVT HRPS (URDU) KHASEMPUR (C) Primary with Upper Primary Co- Edu. BIDAR 29050406502 GOVT HPS URDU KOLAR (K) Primary with Upper Primary Co- Edu. BIDAR BIDAR 29050406502 GOVT LPS (URDU) KANNALLI Primary with Upper Primary Co- Edu. BIDAR 29050406508 GOVT HPS (URDU) KAMATHANA Primary with Upper Primary Co- Edu.	148	_	BIDAR		GOVT URDU LPS JAMPAD	Primary	Co- Edu.	0	0	0
BIDAR 29050406007 GOVT HPS URDU KOLAR (K) Primary with Upper Primary Co- Edu. BIDAR 29050406202 GOVT LPS (URDU) KANNALLI Primary with Upper Primary Co- Edu. BIDAR 29050406405 GOVT HPS URDU KADWAD Upper Primary with Upper Primary Co- Edu. BIDAR 29050406508 GOVT HPS (URDU) KAMATHANA Primary with Upper Primary Co- Edu.	149	_	BIDAR	29050405902	GOVT HRPS (URDU) KHASEMPUR (C)	Primary with Upper Primary	Co- Edu.	33	0	33
BIDAR 29050406202 GOVT LPS (URDU) KANNALLI Primary Co- Edu. BIDAR 29050406405 GOVT HPS URDU KADWAD Upper Primary with Upper Primary Co- Edu. BIDAR 29050406508 GOVT HPS (URDU) KAMATHANA Primary with Upper Primary Co- Edu.	150	BIDAR	BIDAR	29050406007	GOVT HPS URDU KOLAR (K)	Primary with Upper Primary	Co- Edu.	12	0	12
BIDAR BIDAR 29050406508 GOVT HPS URDU KADWAD Upper Primary with Co- Edu. BIDAR BIDAR Co- Edu.	151	BIDAR	BIDAR		LPS	Primary	Co- Edu.	0	0	0
BIDAR BIDAR 29050406508 GOVT HPS (URDU) KAMATHANA Linner Primary with Co- Edu.	152	BIDAR	BIDAR		GOVT HPS URDU KADWAD	Primary with Upper Primary	Co- Edu.	30	0	30
ARRAM I I I I I I I I I I I I I I I I I I I	153		BIDAR	29050406508	GOVT HPS (URDU) KAMATHANA	Primary with Upper Primary	Co- Edu.	198	0	196

0	20	Co- Edu.	Primary with Upper Primary	GOVT AIP HPS URDU REKULGI	28050410102	BIDAR	BIDAR	179
0	0	Co- Edu.		GOVT.LPS URDU GUDSI GALLI	29050410007	BIDAR	BIDAR	178
0	49	Co- Edu.	Primary with Upper Primary	GOVT HRPS URDU RANJOLKHENI	28050410005	BIDAR	BIDAR	177
0	0	Co- Edu.	Primary	2 GOVT LPS URDU QHATUBABAD	29050409902	BIDAR	BIDAR	176
0	21	Co- Edu.	Upper Primary	29050409605 GOVT HRPS (URDU) NAGOORA	29050409605	BIDAR	BIDAR	175
0	0	Co- Edu.		29050409302 GOVT LPS URDU NELWAD	29050409302	BIDAR	BIDAR	174
0	0	Co- Edu.		29050409019 GOVT LPS (URDU) AGRAHAR	29050409019	BIDAR	BIDAR	173
0	43	Co- Edu.	Primary with Upper Primary	29050408803 GOVT URDU HPS NIDWANCHA	29050408803	BIDAR	BIDAR	172
0	0	Co- Edu	Primary	28050408712 GOVT LPS URDU MANHALLI DARGA	28050408712	BIDAR	BIDAR	171
106	26	Co- Edu	Y	28050408708 GOVT H.S.MANHALLI	29050408708	BIDAR	BIDAR	170
0	132	Co- Edu.	with rimary	29050408707 GOVT MPS URDU MANHALLI	29050408707	BIDAR	BIDAR	169
0	0	Co- Edu.		GOVT LPS (URDU) MIRZAPUR (TELANG)	29050408604	BIDAR	BIDAR	168
0	30	Co- Edu.		GOVT HPS URDU MALEGAON	29050408302	BIDAR	BIDAR	167
0	33	Co- Edu.		GOVT HPS URDU MALKAPUR	29050408202	BIDAR	BIDAR	166
187 247	60	Co- Edu.	Secondary Only	GOVT HIGH SCHOOL MANDAKNALLI	29050408005	BIDAR	BIDAR	165
0	37	Co- Edu.	Primary with Upper Primary	GOVT HRPS (URDU) MANDAKANALLI	29050408004	BIDAR	BIDAR	164
0	0	Co- Edu.	Primary	GOVT LPS (URDU) MARKHAL	29050407904	BIDAR	BIDAR	163
0	8	Co- Edu.		GOVT HRPS MOGDAL	29050407603	BIDAR	BIDAR	162
24	49	Co- Edu.	Pr. Up Pr. and Secondary Only	GOVT(AIP) URDU HPS MARKUNDA	29050407503	BIDAR	BIDAR	161
0	0	Co- Edu.	Primary	GOVT LPS URDU KANGATI	29050407103	BIDAR	BIDAR	160
0	0	Co- Edu.	Primary	GOVT LPS URDU KOLAR (B)	29050407003	BIDAR	BIDAR	159
0	0	Co- Edu.	Primary	GOVT URDU LPS KHASEMPUR (P)	29050406803	BIDAR	BIDAR	158
158	14	Co- Edu.	Secondary Only	GOVT H.S. KAPLAPUR	29050406703	BIDAR	BIDAR	157
0	10	Co- Edu.	Primary with Upper Primary	29050406702 GOVT HPS URDU KAPLAPUR(W)	29050406702	BIDAR	BIDAR	156
0	0	Co- Edu.	-	GOVT LPS URDU JAIN MANDIR KAMTHAI	29050406514	BIDAR	BIDAR	155
160	31	Co- Edu.	Secondary Only	GOVT H.S.(URDU) KAMTHANA	29050406511	BIDAR	BIDAR	154

180	BIDAR	BIDAR	29050410402	GOVT HRPS URDU RAJGIRA	Primary with Upper Primary	Co- Edu.	16	0	16
181	BIDAR	BIDAR	29050410503	GOVT HRPS (URDU) SIRSI (A)	Primary with Upper Primary	Co- Edu.	33	0	33
23	182 BIDAR	BIDAR	29050410602	GOVT LPS URDU SRIKATNALLI	Primary	Co- Edu.	0	0	°
183	BIDAR	BIDAR	29050411007	GOVT LPS URDU SANGOLGI	Primary	Co- Edu.	0	0	°
184	BIDAR	BIDAR	29050411102	GOVT HRPS SECANDRAPUR	Primary with Upper Primary	Co- Edu.	15	0	15
185	BIDAR	BIDAR	29050411203	GOVT HRPS (URDU)SHAMSHEER NAGAR	Primary with Upper Primary	Co- Edu.	45	0	42
186	BIDAR	BIDAR	29050411802	GOVT HPS URDU SATOLI	Primary with Upper Primary	Co- Edu.	38	0	38
187	BIDAR	BIDAR	29050412003	GOVT HPS SINDOL (URDU)	Primary with Upper Primary	Co- Edu.	29	0	29
188	BIDAR	BIDAR	29050412202	GOVT URDU LPS TADPALLI	Primary	Co- Edu.	0	0	0
189	BIDAR	BIDAR	29050412505	GOVT HPS (URDU) YARANALLI	Primary with Upper Primary	Co- Edu.	9	0	9
180	BIDAR	BIDAR	29050412703	GOVT HPS URDU AIP YADLAPUR	Primary with Upper Primary	Co- Edu.	26	0	26
191	BIDAR	BIDAR	29050412802	GOVT HRPS (URDU) YAKATPUR	Primary with Upper Primary	Co- Edu.	69	0	69
$\overline{}$	BIDAR	BIDAR	29050412903	GOVT HPS (URDU) JAMISTANPUR	Primary with Upper Primary	Co- Edu.	76	0	76
193	BIDAR	BIDAR	29050414601	GOVT URDU LPS KAPLAPUR J	Primary	Co- Edu.	0	0	0
\$	BIDAR	BIDAR	29050415201	GOVT MPS RAO TALEEM BIDAR	Primary with Upper Primary	Co- Edu.	112	0	112
	BIDAR	BIDAR	29050415204	GOVT GIRLS HPS RATKALPUR	Primary with Upper Primary	Co- Edu.	19	0	19
196	BIDAR	BIDAR			Secondary Only	Co- Edu.	43	141	184
1	197 BIDAR	BIDAR	29050415210	GOVT H.S (GIRLS) BIDAR	Secondary Only	Girls	63	251	314
198	BIDAR	BIDAR	29050415303	GOVT MPS MUSTAIDPURA BIDAR	Primary with Upper Primary	Co- Edu.	52	0	52
199	BIDAR	BIDAR	29050415503	GOVT HPS CRS URDU	Primary with Upper Primary	Co- Edu.	53	0	53
200	BIDAR	BIDAR	29050415601	GOVT MPS NOORKHAN TALEEM	Primary with	Co- Edu.	16	0	16

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Primary with Upper Primary
Secondary Only
Primary with Upper Primary
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Upper Primary

227	BIDAR	HUMNABAD 29050501	29050501610	GOVT H.S. CHANGLER	Secondary Only	Co- Edu.	13	145	158
228	BIDAR	HUMNABAD	HUMNABAD 29050502002	GOVT (URDU) LPS (AIP) DAKULGI	Primary	Co- Edu.	0	0	0
229	-	HUMNABAD	29050502309	GOVT (URDU) HPS DUBALGUNDI	Primary with Upper Primary	Co- Edu.	42	0	42
230	BIDAR	HUMNABAD	29050502404	GOVT LPS URDU GADWANTHI (AIP)	Primary	Co- Edu.	0	0	0
231	BIDAR	HUMNABAD	29050502506	GOVT HPS URDU GHATBORAL	Primary with Upper Primary	Co- Edu.	38	0	×
232	_	HUMNABAD		GOVT HPS GHODWADI	Primary with Upper Primary	Co- Edu.	20	0	8
233	BIDAR	HUMNABAD	29050502819	GOVT URDU(AIP) LPS HALLIKHED B	Primary	Co- Edu.	0	0	0
234	-	HUMNABAD		GOVT URDU HPS HALIKHED B	Primary with Upper Primary	Co- Edu.	80	0	8
235	$\overline{}$	HUMNABAD	29050502826	GOVT H.S. HALLIKHED (B)	Secondary Only	Co- Edu.	80	271	351
238	-	HUMNABAD	29050502908	GOVT URDU LPS HALLIKHED (K)	Primary	Co- Edu	0	0	0
237	BIDAR	HUMNABAD		GOVT URDU LPS HANKUNI	Primary	Co- Edu	0	0	0
238	BIDAR	HUMNABAD	29050503203	GOVT LPS URDU AIP HILAPUR	Primary	Co- Edu	0	0	0
		HUMNABAD		GOVT HPS URDU HUDGI	Primary with Upper Primary	Co- Edu	75	0	75
240	BIDAR	HUMNABAD	29050503410	GOVT H.S. (URDU) HUDGI	Secondary Only	Co- Edu	39	97	136
	BIDAR	HUMNABAD	29050503413	GOVT URDU LPS HUDGI (JANTANAGAR) Primary	Primary	Co- Edu.	0	0	0
	BIDAR		29050503703	GOVT URDU LPS HUNCHINAL	Primary	Co- Edu.	0	0	0
243	BIDAR	HUMNABAD	29050503802	GOVT URDU LPS ITGA	Primary	Co- Edu.	0	0	0
244	BIDAR	HUMNABAD	29050503803	GOVT URDU LPS MUDNAL	Primary	Co-Edu.	0	0	0
45	BIDAR	HUMNABAD	29050503904	GOVT LPS URDU JALSANG	Primary	Co- Edu.	0	0	0
246	BIDAR	HUMNABAD	29050504303	GOVT HPS (URDU) KANKATTA	Primary with Upper Primary	Co- Edu.	31	0	31
247	BIDAR	HUMNABAD	29050504402	GOVT HPS KAPPARGAOM (URDU)	Primary with Upper Primary	Co- Edu.	¥	0	34
248	BIDAR	HUMNABAD	29050504802	GOVT HPS URDU KODAMBAL	Primary with Upper Primary	Co- Edu.	67	0	67
-	BIDAR	HUMNABAD	29050504902	GOVT HPS (URDU) KUMAR CHINCHOLLI	Primary with Upper Primary	Co- Edu.	63	0	63
250	BIDAR	HUMNABAD 290505049	29050504904	GOVT H.S. KUMAR CHINCHOLI	Secondary Only	Co- Edu.	33	51	84
251	BIDAR	HUMNABAD	01	GOVT HPS MADARGI(URDU)	Primary with Upper Primary	Co- Edu.	0	0	10
52	252 BIDAR	HUMNABAD [290505052	29050505202	02 GOVT URDU LPS MADGOOL	Primary	Co- Edu	0	0	0



279	BIDAR	HUMNABAD	29050510401	GOVT GIRLS URDU HPS HUMNABAD	Primary with Upper Primary	Co-Edu.	45	0	45
280	-	HUMNABAD	29050511701	GOVT URDU HPS HUMNABAD	Primary with Upper Primary	Co-Edu.	76	0	76
281	BIDAR	HUMNABAD		GOVT H S (GIRLS) HUMNABAD	Secondary Only	Girls	43	98	141
282	BIDAR	HUMNABAD 29050512	29050512002	GOVT H S (BOYS) HUMNABAD	Secondary Only	Co- Edu.	88	225	313
283	BIDAR	HUMNABAD	29050512202	GOVT HPS FAKIRTEKADA HUMNABAD	Primary with Upper Primary	Co- Edu.	32	0	32
284	BIDAR	HUMNABAD	29050512406	GOVT URDU LPS HB COLONY HUMNABA	Primary	Co- Edu.	0	0	0
285	BIDAR	HUMNABAD 29050514	29050514502	GOVT H.S (GIRLS) CHITGUPPA	Secondary Only	Girls	71	238	308
286	BIDAR	HUMNABAD	29050514701	GOVT HPS URDU GIRLS CHITGUPPA	Primary with Upper Primary	Girls	83	0	83
287	BIDAR	HUMNABAD	29050514901	GOVT URDU HPS (CPS) URDU CHITGUP	Primary with Upper Primary	Co- Edu.	94	0	98
288	BIDAR	HUMNABAD		GOVT LPS URDU DASTGIR GALLI CHITA	Primary	Co- Edu	0	0	0
289	BIDAR	HUMNABAD	29050516401	GOVT LPS HUSSAINI ALAM CHITGUP	Primary	Co- Edu	0	0	C
290	BIDAR	HUMNABAD	HUMNABAD 29050516601	GOVT (URDU) LPS SUGAR FACTORYCHI	Primary	Co- Edu.	0	0	0
291	BIDAR	HUMNABAD	HUMNABAD 29050516609	GOVT H.S (BOYS) CHITGUPPA	Secondary Only	Boys	38	138	175
		HUMNABAD	HUMNABAD 29050516701	GOVT LPS URDU FATIMAPUR	Primary	Co- Edu.	0	0	0
_		RAICHUR	29060702302	GOVT LOWER PRIMARY SCHOOL URDU	Primary	Co- Edu.	0	0	0
294	RAICHUR	RAICHUR	29060703802	GOVT.LOWER PRIMARY SCHOOL GARAI	Primary	Co- Edu.	0	0	0
295	RAICHUR	RAICHUR	29060705902	GLPS URDU IDAPANUR	Primary with Upper Primary	Co- Edu.	18	0	10
296	RAICHUR		29060705906	NUR	Secondary Only	Co- Edu.	α	33	41
	RAICHUR		29060706501	GOVT.LOWER PRIMARY SCHOOL URDU	Primary	Co- Edu.	0	0	0
298	RAICHUR	RAICHUR	29060706705	GOVT.LOWER PRIMARY SCHOOL URDU	Primary	Co- Edu.	0	0	0
TO THE OWNER OF THE OWNER OWNER OF THE OWNER OWNE	RAICHUR	RAICHUR	29060709504	GOVT.HIGHER PRIMARY SCHOOL URDU	Primary with Upper Primary	Co- Edu.	26	0	26
_	RAICHUR	RAICHUR	29060709802	_	Primary	Co- Edu.	0	0	0
301	RAICHUR	RAICHUR	29060710602	GOVT.LOWER PRIMARY SCHOOL URDU P	Primary	Co- Edu.	0	0	0
302	RAICHUR	RAICHUR	29060711154	GOVT.HIGHER PRIMARY SCHOOL URDU	Pr. Up Pr. and Secondary Only	Co- Edu.	79	32	111
303	RAICHUR	RAICHUR	29060711175	GOVT HIGHER PRIMARY SCHOOL URDU	Primary with Upper Primary	Co- Edu.	25	0	25
8	304 RAICHUR	RAICHUR	29060711179	179 GOVT HIGHER PRIMARY SCHOOL URDU	Primary with Upper Primary	Co- Edu.	39	0	39

326	325	324	323	322	321	320	319	318	317	316	315	314	313	312	311	310	309	308	307	306	305
RAICHUR	RAICHUR	RAICHUR	RAICHUR	RAICHUR	RAICHUR	RAICHUR	RAICHUR	RAICHUR	RAICHUR	RAICHUR	RAICHUR	RAICHUR	RAICHUR	RAICHUR	RAICHUR	RAICHUR	RAICHUR	RAICHUR	RAICHUR	RAICHUR	RAICHUR
RAICHUR	RAICHUR	RAICHUR	RAICHUR	RAICHUR	RAICHUR	RAICHUR	RAICHUR	RAICHUR	RAICHUR	RAICHUR	RAICHUR	RAICHUR	RAICHUR	RAICHUR	RAICHUR	RAICHUR	RAICHUR	RAICHUR	RAICHUR	RAICHUR	RAICHUR
29060718716	29060718715	29060718601	29060718110	29060717807	29060717708	29060717708	29060717503	29060717107	29060717106	29060717105	29060717104	29060717002	29060716516	29060716507	29060716387	29060715505	29060713904	29060713703	29060713602	29060712302	29060711191
GOVT LOWER PRIMARY SCHOOL URDU	GOVT.HIGHER PRIMARY SCHOOL URDU	GOVT.HIGHER PRIMARY SCHOOL URDU	GOVT LOWER PRIMARY SCHOOL URDU	GOVT.LOWER PRIMARY SCHOOL URDU	29060717709 GOVT LOWER PRIMARY SCHOOL URDU Pri	GOVT.HIGHER PRIMARY SCHOOL URDU	GOVT.HIGHER PRIMARY SCHOOL PARA	GGOVT.HIGHER PRIMARY SCHOOL FOU	G URDU LOWER PRIMARY SCHOOL AND	GOVT HIGH SCHOOL URDU FORT, RCR	GOVT.HIGHER PRIMARY SCHOOL URDU	GOVT.LOWER PRIMARY SCHOOL URDU	GOVT.HIGHER PRIMARY SCHOOL STATI	GOVT.HIGHER PRIMARY SCHOOL URDU	GOVT HIGH SCHOOL URDU P.COL, RCR	GOVT.HIGHER PRIMARY SCHOOL SABJA	GOVT.HIGHER PRIMARY SCHOOL URDU	GOVT.HIGHER PRIMARY SCHOOL URDU	GOVT LOWER PRIMARY SCHOOL URDU	GLPS URDU TALMARI	GOVT HIGHER PRIMARY SCHOOL URDU
Primary	Primary with Upper Primary	Upper Primary	Primary	Primary	Primary	Primary with Upper Primary	Primary with Upper Primary	Primary with Upper Primary	Upper Primary	Secondary Only	Primary with Upper Primary	Primary	Primary with Upper Primary	Primary with Upper Primary	Secondary Only	Primary with Upper Primary	Primary with Upper Primary	Primary with Upper Primary	Primary	Primary with Upper Primary	Primary with Upper Primary
Co- Edu.	Co- Edu.	Co- Edu.	Co- Edu.	Co- Edu.	Co- Edu,	Co- Edu.	Co- Edu.	Co- Edu.	Co- Edu.	Co Edu.	Co- Edu.	Co- Edu.	Co- Edu.	Co- Edu.	Co- Edu.	Co- Edu.					
0	29	55	0	0	0	73	29	38	28	52	5	0	17	23	33	9	28	13	0	42	9
0	0	٥	0	0	0		0	0	0	78	0	0	0	0	61	0	0	0	0	0	0
0	29	55	0	0	0	73	29	38	28	130	1 6	0	17	23	94	9	28	13	0	42	9



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327	RAICHUR	RAICHUR	29060720401	29060720401 GULOWER PRIMARY SCHOOL YERMARU Uppe	Primary with Upper Primary	Co- Edu.	22	0	22
328	RAICHUR	SINDHANUR 29060800	29060800808	GOVT.HIGHER PRIMARY SCHOOL URDU	Primary with Upper Primary	Co- Edu.	13	0	13
329	RAICHUR	SINDHANUR	SINDHANUR 29060802205	GOVT.HIGHER PRIMARY SCHOOL URDU	Primary with Upper Primary	Co- Edu.	17	0	17
330	RAICHUR	SINDHANUR	SINDHANUR 29060803103	GOVT.HIGHER PRIMARY SCHOOL URDU	Primary with Upper Primary	Co- Edu.	12	0	12
331	RAICHUR	SINDHANUR	SINDHANUR 29060803702	GOVT.LOWER PRIMARY SCHOOL URDU	ary	Co- Edu.	0	0	0
332	RAICHUR	SINDHANUR	SINDHANUR 29060805602	GOVT.LOWER PRIMARY SCHOOL URDU Primary	any	Co- Edu.	0	0	0
333	RAICHUR	SINDHANUR	SINDHANUR 29060806402	GOVT.HIGHER PRIMARY SCHOOL URDU	Primary with Upper Primary	Co- Edu.	25	0	25
334	RAICHUR	SINDHANUR	29060806712	GOVT.LOWER PRIMARY SCHOOL URDUPrimary	ary	Co- Edu.	0	0	0
335	RAICHUR	SINDHANUR	29060806713	GOVT.HIGHER PRIMARY SCHOOL URDU	Primary with Upper Primary	Co- Edu.	27	0	27
336	RAICHUR	SINDHANUR 29060807	29060807112	GOVT.HIGHER PRIMARY SCHOOL URDU	Primary with Upper Primary	Co- Edu.	21	0	21
337	RAICHUR	SINDHANUR	29060809303	GOVT.HIGHER PRIMARY SCHOOL URDU	Primary with Upper Primary	Co- Edu.	18	0	18
338	RAICHUR	SINDHANUR	29060809902	GOVT.HIGHER PRIMARY SCHOOL URDU Uppe	Primary with Upper Primary	Co- Edu.	4	0	4
339	RAICHUR	SINDHANUR	29060810205	GOVT.LOWER PRIMARY SCHOOL URDU Primary		Co- Edu.	0	0	0
340	RAICHUR	SINDHANUR	SINDHANUR 29060810706	GOVT.HIGHER PRIMARY SCHOOL URDU Uppe	Primary with Upper Primary	Co- Edu.	16	0	16
341	RAICHUR	SINDHANUR	SINDHANUR 29060810803	GOVT.HIGHER PRIMARY SCHOOL URDU Uppe	Primary with Upper Primary	Co- Edu.	70	0	70
342	RAICHUR	SINDHANUR	SINDHANUR 29060810804	GOVT HIGH SCHOOL URDU SALAGUND, Secondary Only		Co- Edu.	44	110	154
343	RAICHUR	SINDHANUR 29060811	102	GOVT. HIGHER PRIMARY SCHOOL URDU Uppe	Primary with Upper Primary	Co- Edu.	9	0	9
344	RAICHUR	SINDHANUR	SINDHANUR 29060811302	GOVT.LOWER PRIMARY SCHOOL URDU Primary		Co- Edu.	0	0	0

362	361	360	359	358	357	356	355	354	353	352	351	350	349	348	347	346	345
KOPPAL	KOPPAL	KOPPAL	KOPPAL	KOPPAL	RAICHUR	RAICHUR	RAICHUR	RAICHUR	RAICHUR	RAICHUR	RAICHUR	RAICHUR	RAICHUR	RAICHUR	RAICHUR	RAICHUR	RAICHUR
GANGAVAT	GANGAVAT	GANGAVAT HI	GANGAVAT	GANGAVAT HI	SINDHANUR	SINDHANUR	SINDHANUR	SINDHANUR	SINDHANUR	SINDHANUR	SINDHANUR	SINDHANUR	SINDHANUR	SINDHANUR	SINDHANUR	SINDHANUR	SINDHANUR
29070202706	29070201902	29070201606	29070201202	29070200804	29060818304	29060817605	29060817402	29050817102	29060817005	29060816603	29060816404	29060815301	29060813202	29060812302	29060812010	29060811902	29060811410
GOVT URBU LOWER PRIMARY SCHOOL Primary	GOVT URDU LOWER PRIMARY SCHOOL Primary	GOVT URDU HIGHER PRIMARY SCHOOL	GOVT URDU HIGHER PRIMARY SCHOOL Upper Primary	GOVT URDU LOWER PRIMARY SCHOOL Primary	GOVT HIGHER PRIMARY SCHOOL URDU Upper Primary	KASTURBA GANDHI BALIKA VIDYALAY (Upper Primary	GOVT.LOWER PRIMARY SCHOOL URDU Primary	GOVT.HIGHER PRIMARY SCHOOL URDU Upper Primary with	GOVT LOWER PRIMARY SCHOOL URDU Primary	GOVT.HIGHER PRIMARY SCHOOL URDU Upper Primary with	GOVT.LOWER PRIMARY SCHOOL URDU Primary	GOVT.HIGHER PRIMARY SCHOOL URDU Upper Prim	GOVT. HIGHER PRIMARY SCHOOL URDU Upper Primary	GOVT.LOWER PRIMARY SCHOOL URDU Primary	GOVT.HIGHER PRIMARY SCHOOL URDU Upper Primary	GOVT.LOWER PRIMARY SCHOOL URDU Primary	GOVT LOWER PRIMARY SCHOOL URDU Primary
Co- Edu	Co- Edu	with Co-Edu	rimary Co-Edu	Co- Edu	with Co- Edu	rimary Girls	Co- Edu	with Co-Edu	Co- Edu	with Co- Edu	Co- Edu	nmary Co-Edu	with Co-Edu	Co- Edu	with Co-Edu	Co- Edu	Co- Edu
0	0	31	1. 7	0	16	68	0	87	0	33	0	17	17	0	29	0	0
	0		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
0	0	31	7	0	16	56	0	87	0	33	0	17	17	0	29	0	0

0	0	0	28	24	0	80	193	0	0	18	60	284	0	98	124	0	25	0
0	0	0	0	0	0	0	0	0	0	0	0	214	0	0	0	0	0	0
0	0	0	28	24	0	60	193	0	0	18	60	70	0	98	124	0	25	0
Co- Edu.	Co- Edu.	Co- Edu.	Co- Edu.	Co- Edu.	Co- Edu.	Co- Edu.	Girls	Co- Edu.	Co- Edu.	Co- Edu.	Co- Edu.	Co- Edu.	Co- Edu.	Co- Edu.	Co- Edu.	Co- Edu.	Co- Edu.	Co- Edu.
Primary	Primary	Primary	Primary with Upper Primary	Primary with Upper Primary	Primary	Primary with Upper Primary	Upper Primary	Primary	Primary	Primary with Upper Primary	Primary with Upper Primary	Secondary Only	Primary	Primary with Upper Primary	Primary with Upper Primary	Primary	Primary with Upper Primary	Primary
32 GOVT URDU HIGHER PRIMARY SCHOOL Primary	33 GOVT URDU LOWER PRIMARY SCHOOL	3 GOVT URDU LOWER PRIMARY SCHOOL	6 GOVT URDU HIGHER PRIMARY SCHOOL	GOVT URDU HIGHER PRIMARY SCHOOL	GOVT URDU LOWER PRIMARY SCHOOL	6 GOVT URDU HIGHER PRIMARY SCHOOL	5 KGBV URDU(MINORITY) SIDDAPUR	7 GOVT URDU LOWER PRIMARY SCHOOL	2 GOVT URDU LOWER PRIMARY SCHOOL	9 GOVT URDU HIGHER PRIMARY SCHOOL	9 GOVT URDU HIGHER PRIMARY SCHOOL	5 GOVT URDU HIGH SCHOOL GANGAVATH Secondary Only	5 GOVT URDU LOWER PRIMARY SCHOOL Primary	GOVT HIGHER PRIMARY SCHOOL URDU	GOVT URDU HIGHER PRIMARY SCHOOL	GOVT URDU LOWER PRIMARY SCHOOL	29070220703 GOVT URDU HIGHER PRIMARY SCHOOL	29070300303 GOVT LOWER PRIMARY SCHOOL URDU Primary
29070208602	29070207103	29070208413	29070208726	29070211805	29070212707	29070213106	29070213115	29070213607	29070213702	29070214909	29070215109	29070217905	29070218505	29070219002	29070219402	29070220307	29070220703	29070300303
GANGAVAT	GANGAVAT	GANGAVAT	GANGAVAT	GANGAVAT	GANGAVAT	GANGAVAT	GANGAVAT	GANGAVAT	GANGAVAT		GANGAVAT	GANGAVAT	GANGAVAT		GANGAVAT		/AT	KOPPAL
KOPPAL	KOPPAL	KOPPAL	KOPPAL	KOPPAL	KOPPAL	KOPPAL	KOPPAL	KOPPAL	KOPPAL	KOPPAL	KOPPAL	KOPPAL	KOPPAL	KOPPAL	KOPPAL	KOPPAL	KOPPAL	KOPPAL
363	364	365	366	367	368	369	370	371	372	373	374	375	376	377	378	379		381

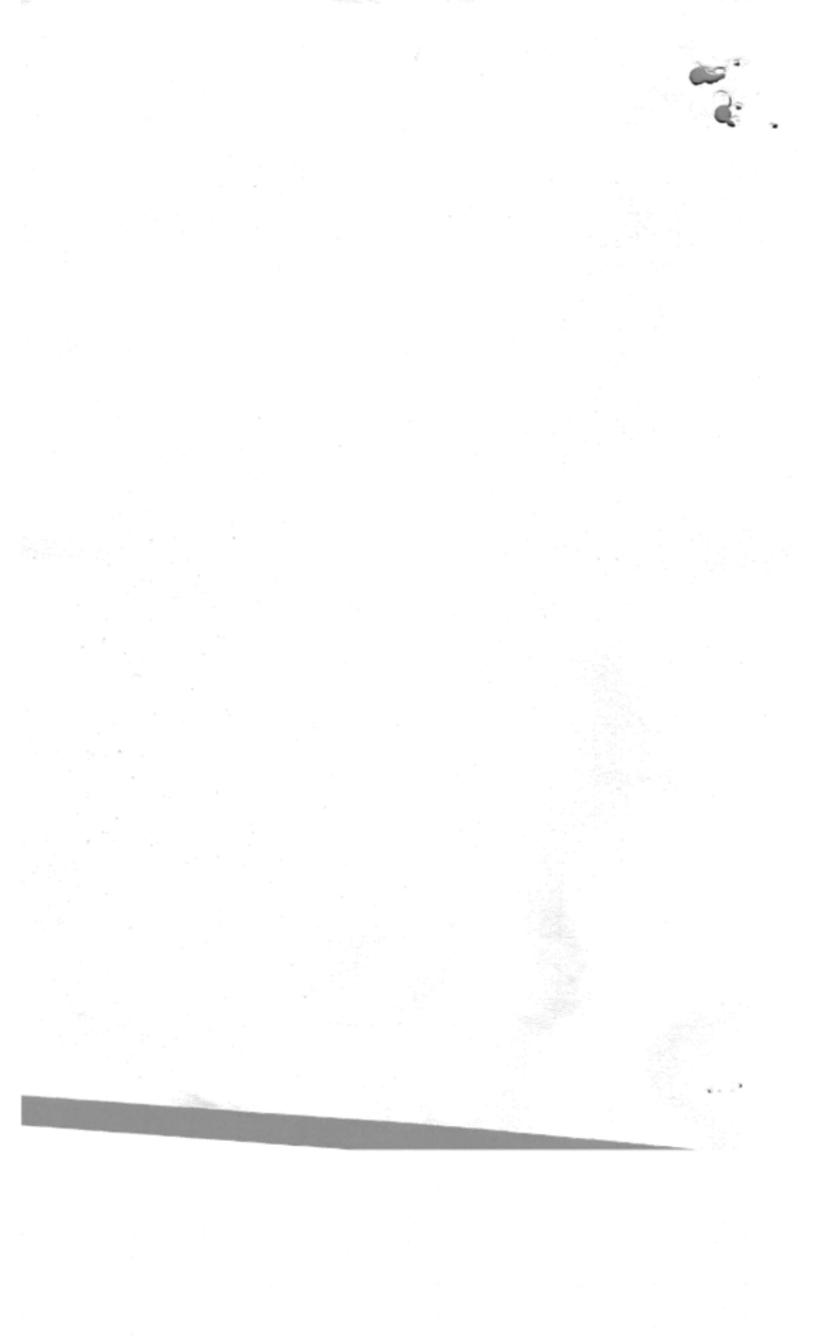
404	403	402	401	400	399	398	397	396	395	394	393	392	391	390	389	388	387	386	385	384	383	382
HAVERI	HAVER!	HAVER	HAVER!	KOPPAL	KOPPAL	KOPPAL	KOPPAL	KOPPAL	KOPPAL	KOPPAL	KOPPAL	KOPPAL	KOPPAL	KOPPAL	KOPPAL	KOPPAL	KOPPAL	KOPPAL	KOPPAL	KOPPAL	KOPPAL	KOPPAL
HAVERI	HAVERI	HAVERI	HAVERI	KOPPAL	KOPPAL	KOPPAL	KOPPAL	KOPPAL	KOPPAL	KOPPAL	KOPPAL	KOPPAL	KOPPAL	KOPPAL	KOPPAL	KOPPAL	KOPPAL	KOPPAL	KOPPAL	KOPPAL	KOPPAL	KOPPAL
29110600501	29110600401	29110600202	29110600104	29070319102	29070318006	29070318004	29070317901	29070317801	29070317702	29070317601	29070317501	29070313008	29070313002	29070312202	29070311341	29070310301	29070308506	29070308102	29070307603	29070305502	29070301002	29070300607
GOVT HIGHER PRIMARY URDU BOYS SUppor Primary	GOVT LOWER PRIMARY URDU BOY	GOVT HIGHER PRIMARY URDU BOYS SUPrimary with	GOVT URDU BOYS SCHOOL AGADI Upper Primary	GOVT LOWER PRIMARY SCHOOL URDU	GOVT HIGH SCHOOL BOYS JUNIOR COL Secondary Only	GOVT HIGHER PRIMARY SCHOOL URDU Upper Primary	GOVT LOWER PRIMARY SCHOOL URDU Primary	GOVT LOWER PRIMARY SCHOOL DIDD!	GOVT HIGH PRIMARY SCHOOL URDU D	GOVT HIGHER PRIMARY SCHOOL URDU	GOVT HIGHER PRIMARY SCHOOL URDU Upper Primary	GOVT HIGH SCHOOL TBP MUNIRABAD Secondary Only	GOVT HIGHER PRIMARY SCHOOL URDU Upper Primary	URDU GOVT HIGHER PRIMARY SCHOOL Upper Primary	LOWER PRIMARY SCHOOL URDU NIRMI Primary	GOVT HIGHER PRIMARY SCHOOL URDUPrimary	GOVT LOWER PRIMARY SCHOOL URDUPrimary	29070308102 LOWER PRIMARY SCHOOL (URDU) HOS Primary	GOVT LOWER PRIMARY SCHOOL URDU Upper Primary	GOVT LOWER PRIMARY SCHOOL URDU	GOVT HIGHER PRIMARY SCHOOL URDU Upper Primary	GOVT HIGHER PRIMARY SCHOOL ALWA Upper Primary
Co- Edu.	Co- Edu.	Co- Edu.	Co- Edu.	Co- Edu.	Co- Edu.	Co- Edu.	Co- Edu.	Co- Edu.	Co- Edu.	Co- Edu.	Co- Edu.	Co- Edu.	Co- Edu.	Co- Edu.	Co- Edu.	Co- Edu.	Co- Edu	Co- Edu	Co- Edu.	Co- Edu.	Co- Edu.	Co- Edu.
68	0	11	25	0	186	2	0	37	55.00	69	56	66	51	7	0	0	0	0	21	0	10	œ
0	0	0	0	0	554	0	0	0		۰	o	189	0	0	0	0	0	0	0	0	0	0
68	0	=	25	0	740	54	0	37	58	69	56	255	51	7	0	0	0	0	21	0	10	00

308	HAVER	HAVERI	29110600604	GOVT HIGHER PRIMARY URDU SCHOOL	r URDU SCHOOL	Upper Primary	Co- Edu.	69	0	69
3	S. Carlotte	Out to	20410800807	GOVT URDU HIGH SCHOOL DEVIHOSUR	OOL DEVINOSUR		Co- Edu	28	99	94
406	HAVERI	HAVERI	29110500704	RMSA UPGRADED URDU HS GUTTAL	U HS GUTTAL	Pr. Up Pr. and Secondary Only	Co- Edu.	167	32	199
5			00110000110	DITE MEHABOOR NAGAR GUTTAL	AR GUTTAL	Primary	Co- Edu.	0	0	٥
408	HAVERI	HAVER	28110000710	EI.	COMER PRIMARY URDU SCHOOL	Primary	Co- Edu.	0	0	0
409	_	HAVER	29110601003	16.	Y URDU SCHOO	Primary	Co- Edu.	0	0	0
410	HAVERI	HAVER	29110601406	GOVT	Y URDU BOYS SO	Primary with Upper Primary	Co- Edu	79	0	79
:	_	1	20440001400	CONT LOWER PRIMARY URDU		SCHOO Primary	Co- Edu	0	0	0
412	-	HAVER	29110901906	15	Y URDU BOYS S	Sprimary	Co- Edu.	0	0	°
413	HAVERI	HAVER	29110602103		ty URDU BOYS SC	Primary with Upper Primary	Co- Edu.	176	0	178
		- Commercial	20140603104	GOVT LOWER PRIMAR	LOWER PRIMARY URDU SCHOOL		Co- Edu.	0	0	٥
415	HAVER	HAVER	-14		OOL KANVALLI	Secondary Only	Co- Edu.	0	103	103
416	416 HAVERI	HAVER	29110002100	GOVT LOWER PRIMARY URDU BOYS		Si Primary	Co- Edu.	0	0	0
418	417 HAVERI	HAVERI	29110602501	GOVT	Y URDU SCHOOL	Primary with Upper Primary	Co- Edu.	30	0	30
419		HAVERI	29110602903	GOVT LOWER PRIMARY URDU BOYS	Y URDU BOYS SO	Primary with Upper Primary	Co- Edu.	ω	0	80
	-	10 SANGE	20110803303	GOVT LOWER PRIMARY	URDU BOYS	SPrimary	Co- Edu.	0	0	
420	HAVER	HAVER	29110603407	GOVT	Y URDU BOYS SO	Primary with Upper Primary	Co- Edu.	67	0	67
	_	10000	00440603600	COUT LOWER PRIMARY	URDU BOYS	SPrimary	Co- Edu.	0	0	0
422	2 HAVERI	HAVER	29110603702	GOVT	Y URDU BOYS SO	Primary with Upper Primary	Co- Edu.	19	0	19
1		The same of	2011/0604402	7205	COWER PRIMARY URDU BOYS SIPrimary	Primary	Co- Edu.	0	0	0
424	-	HAVER	28110004406	1	by URDU BOYS SofPrimary	dPrimary	Co- Edu.	0	0	0
42	-	HAVER	28110804006	1500	OWER PRIMARY URDU SCHOOL Primary	Primary	Co- Edu.	0	0	0
426	6 HAVERI	HAVER	29110604702	GOVT H	RY URDU SCHOO	Primary with Upper Primary	Co- Edu.	28	0	28
	-	10000	20440804804	CONT LOWER PRIMARY URDU	BOYS	SiPrimary	Co- Edu.	0	0	0
428	-	HAVER	7811000400	500	SCHO	(Primary	Co- Edu.	0	0	0
429	9 HAVERI	7	0000001187	500	RY URDU BOYS	Sprimary	Co- Edu.	0	0	0
4	430 HAVERI	T	201000001182	500	BOYS	StPrimary	Co- Edu.	0	0	
Ý	31 HAVER	HAVER	2911000000	200	SCHO	UPrimary	Co- Edu.	0	0	0

HAVERI HAVERI 2911061010 RISA DEPRADED DIDDU HS NAGENDA Pr. IDP Primary Co- Edu 202 99	5			The second secon						
HAVERI	2	0	0	o-Edu			20401002182		DALTANG	404
HAVERI	26	0	26	o- Edu.	2	DARGA BLY ROAD	29120510306		BALLARI	454
HAVERI HAVERI 29110610402 RMSA UPGRADED URDU HS NAGENDRA Pr. Up Pr. and Co- Edu 202 99	101	0	101	o- Edu	2	-	29120509901	HOSAPETE	BALLARI	452
HAVERI	4	0	4	o- Edu.	2	T.B.DAM	-1-7-	HUSAPETE	BMLLAKI	401
HAVERI	42	0	42	Co- Edu.	2	VISWESWARAIAH HPT	_	100000		100
HAVERI	666	546	120	Co- Edu.	Only	Children Court Courte CHI		HOSABETE	BALLADI	485
HAVERI HAVERI 29110610402 RMSA UPGRADED URDU SCHOOL Primary Co-Edu. 202 99	33	0	33	Co- Edu.	nay n		200	HOSAPETE	BALLARI	449
HAVERI HAVERI 29110610101 GOVT LOWER PRIMARY URDU SCHOOL Primary Co- Edu 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0	«D	0	9	Co- Edu.	nary			HOSAPEIE	BALL ADI	440
HAVERI HAVERI 29110611101 GOVT LOWER PRIMARY URDU SCHOOL Primary Co-Edu 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0	0	0	0	Co- Edu.					DALLADI	
HAVERI HAVERI 29110610101 GOVT LOWER PRIMARY URDU SCHOOL Primary Co- Edu. 20		0	0	Co- Edu.		HAMBI BOAD LIDY	-	HOSAPETE	BALLARI	446
HAVERI HAVERI 29110610101 GOVT LOWER PRIMARY URDU SCHOOLIPrimary Co- Edu. 0 0 0 0 0 0 0 0 0	0	0	0	Co- Edu.	Secondary only/Jr, College			HOSAPETE	BALLARI	445
HAVERI HAVERI 29110610107 GOVT LOWER PRIMARY URDU SCHOOL Primary Co- Edu. 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0	0	0	0	Co- Edu.			1			
HAVERI HAVERI 29110610101 GOVT LOWER PRIMARY URDU SCHOOL Primary Co-Edu 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0	0	0	0	Co- Edu				HOSAPETE	BALLARI	443
HAVERI HAVERI 29110610402 RMSA UPGRADED URDU HS NAGENDRA Pr. Up Pr. and Secondary Only Co-Edu 202 99	26	0	26	Co- Edu.	Upper Primary	GUI PS NAGENAHALL	29120504403	HOSAPETE	BALLARI	442
HAVERI HAVERI 29110610101 GOVT LOWER PRIMARY URDU SCHOOL[Primary Co-Edu 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0	0	0	c	000	Primary with	GUHPS MMHALLI	29120504005	HOSAPETE	BALLARI	44
HAVERI HAVERI 29110610101 GOVT HIGHER PRIMARY URDU SCHOOL Primary Co-Edu. 202 99 HAVERI HAVERI 29110611101 GOVT HIGHER PRIMARY URDU SCHOOL Primary with Co-Edu. 32 0 HAVERI HAVERI 29110611501 GOVT HIGHER PRIMARY URDU BOYS SCONDARY Only Co-Edu. 47 250 HAVERI HAVERI 29110612701 GOVT HIGHER PRIMARY URDU GIRLS S Primary with Upper Primary with HAVERI 29110612701 GOVT HIGHER PRIMARY URDU GIRLS S Primary with Upper Primary With Co-Edu. 115 0 1 HAVERI HAVERI 29110612701 GOVT MODEL PRIMARY URDU SCHOOL Upper Primary With Co-Edu. 140 0 1				Co Ed.	Primary	GULPS BUKKA SAGARA	29120500302	HOSAPETE	BALLARI	440
HAVERI HAVERI 29110610402 RMSA UPGRADED URDU HS NAGENDRU SCHOOL Primary Co- Edu. 0 0 0 HAVERI HAVERI 291106101101 GOVT HIGHER PRIMARY URDU SCHOO Upper Primary with HAVERI 29110611103 GOVT HIGHER PRIMARY URDU BOYS SCONDARY Only Co- Edu. 3 0 HAVERI HAVERI 29110611501 GOVT HIGHER PRIMARY URDU BOYS SCONDARY With Co- Edu. 47 250 HAVERI HAVERI 29110612601 GOVT HIGHER PRIMARY URDU GIRLS S Primary with Co- Edu. 72 0 10611611 GOVT HIGHER PRIMARY URDU GIRLS S Primary With Co- Edu. 115 0 1	140	0	140	Co- Edu.	Primary with	GOVT MODEL PRIMARY URDU SCHOOL	E	HAVERI	HAVERI	439
HAVERI HAVERI 29110610103 GOVT HIGHER PRIMARY URDU SCHOOL Primary Co-Edu. 0 0 HAVERI HAVERI 291106101101 GOVT HIGHER PRIMARY URDU SCHOO Primary with Co-Edu. 3 0 HAVERI HAVERI 29110611103 GOVT HIGHER PRIMARY URDU BOYS SCONDARY With Secondary Only Co-Edu. 3 0 HAVERI HAVERI 29110611501 GOVT HIGHER PRIMARY URDU BOYS SCONDARY WITH Co-Edu. 72 0	115	0	115		-	HIGHER PRIMARY URDU GIRLS		HAVERI	HAVERI	438
HAVERI HAVERI 29110611101 GOVT LOWER PRIMARY URDU SCHOOLPrimary Co-Edu. 0 0 HAVERI HAVERI 29110610102 RMSA UPGRADED URDU HS NAGENDRA Pr. Up Pr. and Secondary Only Co-Edu. 202 99 HAVERI HAVERI 29110611101 GOVT HIGHER PRIMARY URDU SCHOO Upper Primary with Upper Primary Co-Edu. 3 0 HAVERI HAVERI 29110611103 GOVT URDU HIGH SCH HAVERI Secondary Only Co-Edu. 47 250	72	0	72	Co- Edu.	Upper Primary	and the second		TAVER	- PANCE XI	t
HAVERI HAVERI 29110610103 GOVT LOWER PRIMARY URDU SCHOOL Primary Co- Edu. 0 0 HAVERI HAVERI 29110610103 GOVT HIGHER PRIMARY URDU SCHOO Upper Primary with Co- Edu. 3 0	297	250	47	Co- Edu.	Secondary Only	SOVI ONDO HIGH SCH HAVER		LANGER	HAVEDI	427
HAVERI HAVERI 29110610402 RMSA UPGRADED URDU HS NAGENDRA Pr. Up Pr. and Co- Edu. 0 0		0	w	Co- Edu.	Upper Primary		29110611101	HAVER	HAVER	436
Co. Edu. 0	30	99	202	Co- Edu.		RMSA UPGRADED URDU HS NAGENDR	29110610402	HAVERI	HAVERI	434
The second secon		0	0	Co. Edu.	Primary	GOV! LOWER PRIMARY URDU SCHOO	10101001107	DOMESTI.	CONTRACTO	100



455	BALLARI	HOSAPETE	29120510604	455 BALLARI HOSAPETE 29120510604 GUHPS THILAK HOSPET	Primary with Upper Primary	Co- Edu.	91	0	91
		HOCADETE	20120510704	LOCADETE 29120510704 GULPS SARDAR MOHOLLA	Primary	Co- Edu.	0	0	0
456	456 BALLARI	HOSAPETE	29120511802	HOSAPETE 29120511802 GUHPS 3rd WARD KAMPLI	Primary with Upper Primary	Co- Edu.	10	0	10
-		CONSTR	20120512303	LOCADETE 20120612303 GIII PS S N PET	Primary	Co- Edu.	0	0	0
458	458 BALLAKI		2012051200	LOGADETE 20120612802 GULPS FORT KAMPLI	Primary	Co- Edu.	0	0	0
459	459 BALLARI	HOSAPETE	29120513501	HOSAPETE 29120513501 GUHPS 9th WARD KAMPLI	Primary with Upper Primary	Co- Edu.	18	0	18
461	det RALLARI	HOSAPETE	29120514301	HOSAPETE 29120514301 GUHPS 5TH WARD KAMALAPUR	Primary with Upper Primary	Co- Edu.	63	0	63
2		_	20120514801	SASSABETE 20420614801 GUI PS MULLA GALLI KAMALAPURA	Primary	Co- Edu.	0	0	0
462	462 BALLARI	HOSAPETE	20120514902	HOSAPETE 20120514902 GUI PS KUNTA KAMALAPURA	Primary	Co- Edu.	0	0	0
463	463 BALLARI	TOON TO		Total			13,107	8,248 21,355	21,355





Adarsh Model School Admission List

		Details	sils	ž	Muslim	Christia	stia	Jain		Buddh	Sikh	_	Parsi	ξ	Minority Total	otal	Others Total	s To	- FES		Total	
SI District	ict Taluk		School Name	89	9	80	v	8	GB	Ü	8	GB	g	8	9	_	8	b	۰	В	g	_
1 Bagalk	Bagalkote Bagalkot	Adarsh	Model School, Navanagar	53	37	0	0	0	0	0	0	0	0	51	37	88	9	2	œ	22	39	96
2 Bagalk	Bagalkote Bagalkote	Adarsh	Adarsh Model School, Bagalkote 18-19	-19 13		0	0	0	0	0	0	0	0	13	00	21	п	-	2	14	6	23
3 Bagalkote	ote Jamakhand Adarsh	d Adarsh	Model School, Jamakhandi	41	1 22	0	0	0	0	0	0	0	0	41	22	63	15	7	22	99	59	85
4 Bellary	/ Hosapete	Adarsh	Adarsh Model School, Hosapete	26	5 26	0	П	0	0	0	0	0	0	26	27	53	6	20	59	35	47	82
5 Bellary	/ Hosapete	Adarsh	Model School, Kamalapur	-	6 11	0	0	0	0	0	0	0	0	9	11	17	9	'n	11	12	16	28
6 Bidar	Bidar	Adarsh	Adarsh Model School, Paijapura		7 6	0	0	0	0	0	0	0	0	7	9	13	-	7	2	00	7	15
7 Bidar	Bidar	Adarsh	n Model School, Badgal grama	1	1 8	0	0	0	0	0	0 0	0	0	11	00	19	0	0	0	11	00	19
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11 Bidar	Bidar	Adarsh	Model School, Musthiadpura	a 11	12	7	0	1	0	0	0	0	0	13	12	25	0	0	0	13	12	25
12 Bidar	Bidar	Adarsh	Adarsh Model School, Ratkalpur	27	15	0	0	0	0	0	0	0	0	27	15	42	7	S	12	34	20	54
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19 Koppa	Gangavathi	i Adarsh	Adarsh Model School, Gangavathi	57	29	1	0	0	0	0	0	0	0	58	59	87	14	10	24	72	39	111
20 Koppal	Koppal	Adarsh	Adarsh Model School, Munirabad	14	4	0	0	0	0	0	0	0	0	14	4	18	00	9	14	22	10	32
21 Koppal	Gangavathi	i Adarsh	Adarsh Model School, Karatagi	6	12	0	0	0	0	0	0	0	0	6	12	21	2	00	10	11	20	31
22 Koppal		i Adarsh	Gangavathi Adarsh Model School, Kanakagiri	12	29	0	0	0	0	0	0	0	0	12	29	41	6	4	13	21	33	54
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Impact Assessment of MsDP: A Study conducted by IIPA, N. Delhi

Observations & Recommendations: Based on the views of all stakeholders, including beneficiary families/ individual respondents, the major findings of the study are as follows.

a. MsDP started with individual welfare oriented programme funding housing as a supplement to IAY. While the targets were partially achieved, focus was shifted later to funding of durable institutions delivering lasting public goods. This includes ITIs, polytechnics, degree / inters colleges, ACRs, hostels (for both boys and girls), health centres, sub centres, PHCs, renovations of existing PHCs/CHCs, providing equipment's etc. to hospitals and above all setting up training centres for imparting skills to young boys and girls, facilitating their entry to modern employment sector.

Comment of MoMA: The aim of MsDP was to provide better infrastructure for education, skill development, health, sanitation, pucca housing, drinking water, besides schemes for creating income generating opportunities. The objective of the scheme under the revamped PMJVK has now become primarily on area development scheme with focus on education, skills and health. There is also an added stress on crating assets beneficial to girls/women and individual beneficiary scheme has now been discontinued.

b. A very large number of such assets are yet to become operational because MsDP projects are handled by the concerned state governments departments/ agencies functioning at different levels, causing excessive delay. For instance, out of 145 educational institutions identified in the study areas across six heavily minority (mainly Muslims) concentrated areas only 17 were functional. Physical construction of buildings or additional rooms has been largely completed, excepting those cases where second installment has not reached because of procedural delay, including non-receipt of UC. In a way, MOMA is doing its assigned job but if outcomes are not visible in majority of cases, the fault lies at the doorsteps of concerned state government departments.

<u>Comment of MoMA:</u> The infrastructural projects are taken up under MsDP which have longer gestation period. There have been issues mainly regarding availability of land and the change in the unit cost of CSS project of other Ministries augmented under erstwhile MsDP. However, the matter is being taken up constantly with the concerned State Govt. to drop non-viable projects and take up alternative whichever possible and to complete all the projects at the earliest.

There is huge concentration of minority population in the north-eastern districts of Bihar (Kishanganj etc.) and contiguous parts in north Bengal (Murshidabad, Uttar Dinajpur, Malda, for instance). These poverty-stricken districts also suffer from lack of employment opportunities. Effectively, half of the adult population is barely literate. Imparting them with skills is the foremost task. But given the magnitude of poverty, underemployment, dropouts, and absence of quality education, multipronged intervention is required. There is urgent need of quality education for the children coming from poor families in minority concentrated areas. These first generation learners would require not only good school buildings but also competent teachers, nutritious food and a congenial atmosphere to internalize what is offered to them. All these seemingly compartmentalized problems can be taken care of by setting up good residential schools.

The IIPA study has therefore recommended running Boarding Schools in High Minority Concentration Areas in partnership with sister organization like Maulana Azad Educational Foundation and Navodaya Vidyalaya Sanghathna (NVS) as well as Kasturba Gandhi Valika Vidyalaya (KGBV).

<u>Comment of MoMA(c & d)</u>: Provisions for setting of Residential Schools and for creating facilities mainly for education, skills and health have been inserted in PMJVK

d. ITIs/ Polytechnics: Apart from raising few qualitatively improved institutions, MoMA can also consider setting up societies for running health care facilities. The MoMA can also work out a model of public private partnership (PPP) that could be forwarded to the states to follow with suitable modifications, wherever required. Linking these institutions with national skill development council would be equally necessary.

<u>Comment of MoMA:</u> The identified blocks and towns and district headquarters are the unit of implementation of MsDP besides Cluster of minority concentrated villages falling outside the identified MCBs. PMJVK is a scheme where proposal are originated from the State Govt. There are already main streams Ministries looking after for area like health, education and skill. The mandate of the ministry

under this scheme is to augment the effort of other Ministries in these area and other area needed by the State in MCAs and not to create a parallel set up. However, the revamped PMJVK have incorporated elements for ensuring proper linkage within schemes of different Ministries.

e. **Skill Centres**: Skill Centers are yet to be set up in all eastern states where proportionate concentration of minorities is very high. They are non-existent in states like Bihar, Jharkhand and Assam. In Bengal and Tripura they are available. While these centres are performing well in Tripura, a clear mis-match between demand and supply was seen in the districts of Bengal. This anomaly can be corrected by decentralizing responsibility of setting skill centers to the district level.

<u>Comment of MoMA:</u> The primary function of the newly created Ministries besides other things is to coordinate skill development efforts in the country. The revamped PMJVK has incorporated provisions for construction of skill centre in coordination with the MoSDE.

f. Multi-level Effective Monitoring: Reconstituting the committees at all levels – Cluster Level Committee (CLC), Block level (BLC), District level (DLC) and the State level (SLC). The first two from below are more crucial. First of all, invite suggestions for nominations of people into these committees with reasoning for considering those nominations. The Ministry can go for a technologically sound and user friendly mobile Apps. Selecting the required numbers and putting them on Apps for receiving the feedback would be next step. Based on that scrutiny, list of finalist could be formed and put on Apps and in the district webpage as well.

Comment of MoMA: Noted

g. Cluster approach, narrowing down further by recognizing Muslim/ minority concentrated cluster as unit of selection and execution of projects, rather than Block as a Unit.

<u>Comment of MoMA</u>: Clusters of Minority Concentration Villages outside the identified MCBs/MCTs/MCD Hqrs have been included as areas of implementation in the restructured MsDP being implemented as PMJVK. It is informed that the Ministry is in the process of conducting a baseline survey of the areas covered under the PMJVK through a third party which will give us a clearer picture of the problems and requirements for suitable interventions in such regions falling in identified MCA.

- h. Persuading the concerned state governments to design their perspective plan to cover development deficits in the designated MCBs\MCTs would help minimize wastage and duplication of assets.
 - <u>Comment of MoMA:</u> the Ministry is in the process of conducting a baseline survey of the areas covered under the PMJVK through a third party which will give us a clearer picture of the problems and requirements for suitable interventions in such regions falling in identified MCA.
- i. For effective inter-departmental coordination, it is necessary to ensure involvement of new institutional structures created at the district level and below, under NRHM, for instance. Why can't the district programme manager (DPM) and her block level counterpart (BPM) be involved in the projects under MsDP? This could also help institutionalize the block level facilitators (BLF) by making them part of DPM. Their energy and potentials can be harnessed by linking them with bigger functional units working on similar terms and conditions.

<u>Comment of MoMA:</u> Block Level Facilitators (BLF) function as a bridge between the minority communities and the Government programmes, under the control and supervision of the district nodal officer responsible for implementation of the programme.

j. Finally, MsDP benefits may not have reached everybody/ minority population in the targeted areas, but given the number of public institutions/ infrastructure (ACRs/ ITIs/Hostels/ Drinking Water Supply) & individual assets (IAY) created, it has touched, even indirectly, the lives of the people in the villages and towns covered under this study. Launched under 12th plan, these projects would take time to fructify. Meanwhile, thanks to the efforts of MoMA, issues pertaining to minorities have come to the forefront. Media, civil society and think tanks all have started taking note of minorities. The MoMA must be given credit for that. Still it has to go a long way to cover the development deficits in minority concentration areas.

<u>Comment of MoMA:</u> Noted. Complied through inclusion of provisions under PMJVK.

ANNEXURE-III

MINUTES OF THE SIXTEENTH SITTING OF THE STANDING COMMITTEE ON SOCIAL JUSTICE AND EMPOWERMENT HELD ON FRIDAY, 28th DECEMBER, 2018

The Committee met from 1000 hrs. to 1045 hrs. in Chairperson's Chamber, Room No. 113, PHA Extension Building, New Delhi.

PRESENT

SHRI RAMESH BAIS - CHAIRPERSON

MEMBERS

LOK SABHA

- 2. Shri Santokh Singh Chaudhary
- 3. Shri Sadashiv Kisan Lokhande
- 4. Smt. K. Maragatham
- 5. Smt. Satabdi Roy (Banerjee)
- 6. Kunwar Bharatendra Singh
- 7. Dr. Karan Singh Yadav

RAJYA SABHA

- 8. Dr. Narendra Jadhav
- 9. Smt. Kanta Kardam
- 10. Smt. Vijila Sathyananth
- 11. Smt. Chhaya Verma
- 12. Shri Ramkumar Verma

LOK SABHA SECRETARIAT

- 1. Smt. Anita B. Panda Joint Secretary
- 2. Shri Ashok Sajwan Director
- 3. Smt. Mamta Kemwal Director

- 2. At the outset, the Chairperson welcomed the Members to the sitting of the Committee.
- 3. The Committee then took up for consideration of the following draft Reports of the Committee:-



- (iv) 66th Report of the Standing Committee on Social Justice and Empowerment (2018-19) on Action Taken on 62nd Report on 'Implementation of Scheme of Multi-Sectoral Development Programme (MsDP)/Pradhan Mantri Jan Vikas Karyakram (PMJVK)' of the Ministry of Minority Affairs:
- 4. The Chairperson then requested the Members to give their suggestions, if any, on the draft Reports. The Reports were adopted by the Committee without any amendments. The Committee then authorized the Chairperson to finalize these draft Reports in the light of consequential changes that might arise out of factual verification of the draft Reports and to present the same to both the Houses.

The Committee then adjourned.

^{****} Not related with the Report.

APPENDIX

ANALYSIS OF ACTION TAKEN BY THE GOVERNMENT ON THE RECOMMENDATIONS CONTAINED IN THE SIXTY-SECOND REPORT OF THE STANDING COMMITTEE ON SOCIAL JUSTICE AND EMPOWERMENT ON "IMPLEMENTATION OF THE SCHEME OF MULTI-SECTORAL DEVELOPMENT PROGRAMME (MSDP)/ PRADHAN MANTRI JAN VIKAS KARYAKRAM(PMJVK)" OF THE MINISTRY OF MINORITY AFFAIRS

(SIXTEENTH LOK SABHA)

		Total	Percentage
I.	Total number of Recommendations	18	
II.	Observations/Recommendations, which have been accepted by the Government Paragraph Nos. 1.18, 1.19, 2.20, 2.31, 2.32, 2.36, 2.40, 2.46, 3.7, 4.10, 5.7, 5.8, 5.9 and 6.4)	14	82.35
III.	Observations/Recommendations which the committee do not desire to pursue in view of the replies of the Government (Paragraph Nos. 2.19)	1	5.88
IV.	Observations/Recommendations, in respect of which replies of the Government have not been accepted and which require reiteration (Paragraph Nos. 1.17 and 2.25)	2	11.77
V.	Observations/Recommendations in respect of which replies of the Government are interim in nature (Paragraph - NIL)	-	00.00